

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 12-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-------------|--|--------------------------------------|
| <u>ORDER</u> | | | | |
| 1 | SUIT | 103284/2019 | Mohammad Rafiq Mohammad Siddhiq Vs The Deputy Collector | Manisha B. Gawde |
| <u>WITHDRAWAL</u> | | | | |
| 2 | SUIT | 101224/2016 | Yogesh Anant Mhapuskar Vs The State of Maharashtra | S.K. Dubey |
| Sub Matter: NOTICE OF MOTION/0102277/2016 | | | | |
| 3 | SUIT | 101226/2016 | Smt. Bhagabai Bhima Kamble Vs The State of Maharashtra | S.K. Dubey |
| Sub Matter: NOTICE OF MOTION/0102279/2016 | | | | |
| 4 | SUIT | 101227/2016 | Subhash Dadarao Gaikwad Vs The State Of Maharashtra | S.K. Dubey |
| Sub Matter: NOTICE OF MOTION/0102280/2016 | | | | |
| 5 | NOTICE OF MOTION | 102277/2016 | Yogesh Anant Mhapuskar Vs The State Of Maharashtra | S. K. Dubey |
| (Main Matter SUIT/0101224/2016) | | | | |
| 6 | NOTICE OF MOTION | 102280/2016 | Subhash Dadrao Gaikwad Vs The State Of Maharashtra | S. K. Dubey |
| (Main Matter SUIT/0101227/2016) | | | | |
| 7 | NOTICE OF MOTION | 102279/2016 | Bhagatbai Bhima Kamble Vs The State Of Maharashtra | S. K. Dubey |
| (Main Matter SUIT/0101226/2016) | | | | |
| <u>DISMISSAL</u> | | | | |
| 8 | SUIT | 100818/2011 | MRS. ASHA R. SINGH Vs MBR AND RB | VAIDHAV MEHTA AND ASSOCIATE |
| 9 | SUIT | 101546/2011 | TAHIR YAQOOB TAMBE Vs M-S MANTRI CONS.CO. AND ANR | R.K.YADAV |
| 10 | SUIT | 101438/2012 | MRS VIJAYA RAMCHANDRA GURAV Vs MS MALDE PRSPENTERS PVT LTD | RAJASHREE GURAV D. M. TRIVEDI SRA |

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CIVIL CAUSE LIST DATED 12-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-------------------|------------------|-----------------|---|--|
| 11 | SUIT | 102665/2013 | JITENDRA KAMERKAR AND ORS Vs MS SHUBH ENTERPRISES AND ORS | YATIN R SHAH |
| 12 | SUIT | 102473/2015 | Mrs. Jamaku Vakatram Chaudhary Vs 1.MHADA 2.Mumbai Bldg. Repair and Reconstruction Board | Anil S. Kharatmol |
| 13 | SUIT | 102565/2016 | Sonal Nathram Ajna Vs 1.MHADA 2.Mumbai Bldg. Repairs and Reconstruction Board 3.Shri. Shivyya Ramyya | Ashish N. Phalke |
| 14 | SUIT | 102566/2016 | Sanjay Rajaram Babariya Vs 1.MHADA 2.Mumbai Bldg. Repair and Reconstruction Board 3.Shri. Anant Kashiram Kadam | Ashish N. Phalke |
| 15 | NOTICE OF MOTION | 103209/2019 | Gatuum Jugalkishore Bhasin - Suit St. No. 9136 of 2019 Vs Bharat Petroleum Corporation Limited BPCL | R. D. Thorat |
| 16 | NOTICE OF MOTION | 103224/2019 | Gautam Jugalkishore Bhasin - Suit St. No. 9136 of 2019 Vs Bharat Petroleum Corporatipon Limited BPCL | Shri R. D. Thorat |
| 17 | SUIT | 102486/2019 | Shri. Gautam Jugalkishore Bhasin Vs Bharat Petroleum | Shri. R.D. Thorat |
| SETTLEMENT | | | | |
| 18 | SUIT | 103891/2011 | ASHALATA S CHAVAN AND 3 ORS Vs DILIP S CHAVAN AND 3 ORS | PRASAD M GAONKAR DURGAPRASAD SABNIS 5 |
| 19 | SUIT | 103722/2013 | MS. PADMABEN AMRUTLAL SHAH Vs CHANDULAL JORVARMALJI MEHTA AND ORS | RAVINDRA N KACHARE |

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| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-------------------------------------|------------------|-----------------|---|--------------------------------------|
| 20 | SUIT | 101781/2014 | AMIT PREMCHAND CHOHAN Vs 1.ST GEORGES HOSPITAL 2.S.S.UGARANKAR 3. THE STATE OF MAHARASHTRA | |
| 21 | SUIT | 102359/2014 | 1.ARIHANT CO-OPERATIVE HO HO LTD 2.SHREE CO-OP. HO. SO.LTD 3.OMKAR CO-OPE. HO.SO.LTD AND ORS Vs 1.THE MUNICIPAL COR. GR. MUMBAI 2.MS.SHAH AND CO. 3.SHRI RAMESH KUMAR BANSILAL JAIN AND ORS | K.ANDREWS |
| 22 | SUIT | 101983/2016 | Smt. Shukhadevi Shalik Chauhan Vs 1.Omkar Builder and Developer 2.The Chairman/Secretary 3.MCGM | Chandrasen J. Chauhan |
| <u>S.CT.H.CT. TIME BOUND</u> | | | | |
| 23 | SUIT | 101404/2017 | 1. Mr. Shashikant Tukaram Salvi 2. Mansing Dinkar Mulik 3. Snehlata Janardan Karatlar Vs 1.Mr. Mohammadali Yusuf Bagdadi 2.Mr.Aslam Yusuf Bagdadi 3.Mr.Saud Abdul Kader Yusuf Bagdadi | Shri. L. K. Tripathi |
| <u>ARGUMENTS</u> | | | | |
| 24 | SUIT | 102144/2008 | Saroj Narayan Desai Vs Sumit Yashwant Desai Ors. | Prashant G. Karande |
| 25 | SUIT | 100481/2010 | MR.SANJAY V. PHALE ORS Vs MR.SHARADCHANDRA V.PHALE ANR | J.S.KALANKE |
| 26 | SUIT | 100664/2010 | SHRI NARAYAN A. MHAPHANKAR Vs THE HONING SECRETARY ORS | P.R.MOSES Adv Mr. D.M. Trivedi |
| 27 | SUIT | 100268/2011 | P. NARAYAN BASAPPA Vs THE MUMBAI METROPOLITAN REGION DEVL AUTH. | O.P.SINGH |

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|--|------------------|-----------------|---|------------------------------|
| 28 | SUIT | 102414/2012 | SHRI UTTAM ATMARAM RAWLE Vs SHRI RAGHUVIR ATMARAM RAWLE AND ORS | MISS SHRADDHA HATISKAR |
| 29 | SUIT | 100581/2016 | 1. Khan Kausar Raza Ghulam Panjatan 2. Khan Khurshid Ahmed Abdul Wahab Vs 1. Shaher Banu Nawab Ali Shaikh 2. Sikander Nawab Ali Shaikh 3. Senior Inspector of Police | Ghulam Panjatan Khan |
| Sub Matter: NOTICE OF MOTION/0103523/2016 | | | | |
| Sub Matter: NOTICE OF MOTION/0103032/2016 | | | | |
| Sub Matter: NOTICE OF MOTION/0103522/2016 | | | | |
| Sub Matter: NOTICE OF MOTION/0101991/2016 | | | | |
| 30 | NOTICE OF MOTION | 101991/2016 | Khan Kausar R. Ghulam P. Vs Firoze Titina And Ors | M. V. Law Partners |
| (Main Matter SUIT/0100581/2016) | | | | |
| 31 | NOTICE OF MOTION | 103032/2016 | Khan Kasurkar R. Ghulam Panjatan And Anr Vs Smt Saher Banu And Ors | G. P. Khan |
| (Main Matter SUIT/0100581/2016) | | | | |
| 32 | NOTICE OF MOTION | 103522/2016 | Khan Kausar Raza Ghulam Panjatan And Anr Vs Shaher Banu Nawab Ali Shaikh | G. Sadvarte |
| (Main Matter SUIT/0100581/2016) | | | | |
| 33 | NOTICE OF MOTION | 103523/2016 | Khan Kausar Raza Ghulam Panjatan And Anr Vs Shaher Banu Nawab Ali Shaikh | G. Sadavarte |
| (Main Matter SUIT/0100581/2016) | | | | |
| 34 | SUIT | 102143/2016 | Shri. Janardan Shankar Yadav Vs 1. Pornima Shankar Yadav 2. Kalpana Ashok Jawale | |
| Sub Matter: NOTICE OF MOTION/0100880/2017 | | | | |

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| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|---|--|
| 35 | NOTICE OF MOTION | 100880/2017 | Janardan Shankar Yadav Vs Pornima Shankar Yadav And Ors | Deepak T. Raut |
| (Main Matter SUIT/0102143/2016) | | | | |
| 36 | SUIT | 101926/2017 | Smt. Neeta Gulati Vs 1. State of Maharashtra 2. Maharashtra State Road Development Corporation 3.Radhyesham Mopalwar | K. Andrews |
| Sub Matter: CHAMBER SUMMONS/0102036/2017 | | | | |
| Sub Matter: NOTICE OF MOTION/0103276/2017 | | | | |
| 37 | NOTICE OF MOTION | 103276/2017 | Smt. Neeta Gulati Vs 1. State of Maharashtra 2. Maharashtra State Road Development Corporation 3.Radhyesham Mopalwar | K. Andrews |
| (Main Matter SUIT/0101926/2017) | | | | |
| 38 | CHAMBER SUMMONS | 102036/2017 | Smt. Neeta Gulati Vs 1. State of Maharashtra 2. Maharashtra State Road Development Corporation 3.Radhyesham Mopalwar | Cyril Amarchand Mangaldas Adv for Applicant/Org Def. No.2 |
| (Main Matter SUIT/0101926/2017) | | | | |
| 39 | NOTICE OF MOTION | 101280/2019 | Ramesh Babaji Kadam Vs MHADA And Ors | Archana P. Gaikwad |
| (Main Matter SUIT/0100523/2019) | | | | |
| At 2 45 pm Afternoon Session | | | | |
| 40 | SUIT | 107171/2001 | AHMED VAZIR PARKAR Vs UNION OF INDIA AND ORS | M S S V PIKALE AND CO K R CHAUDHARI AND MRS ANURADHA MANE |
| <u>REPLY TO APPLICATION UO 21 R 32 SUIT MINOR/UN SOUND</u> | | | | |
| 41 | NOTICE OF MOTION | 101365/2020 | Muklesh Maulana Mustafa Shaikh - Suit St. no. 4530/2020 Vs Union Of India | Kulkarni Law Associates LLP |

HEARING

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|--|------------------|-----------------|---|---|
| 42 | SUIT | 102707/2009 | MARUTI B.NAIKADE ORS Vs STATE OF MAH.THROUGH SECTION INSP.OF POLICE | ANJALI AWASTHIRAMAN JAYBHAWESUGIT MOREMOIN KHAN |
| 43 | SUIT | 102708/2009 | RAVJI P.SONI ORS Vs STATE OF MAH.THROUGH SECT. INSP.OF POLICE B.M.C. | ANJALI AWASTHIRAMAN JAYBHAWESUGIT MOREMOIN KHAN |
| 44 | SUIT | 101848/2010 | POPULAR SALES NAD SERVICES PVT LTD Vs ASSISTANT COMMISSIONER D WARD B.M.C. AND ORS | HARIANI AND CO |
| 45 | SUIT | 100137/2013 | SHRI SUDHAKAR MAHADEO KADAM Vs MHADA AND ANR | DITENDRA MISHRA |
| 46 | SUIT | 101965/2013 | DR JAYASHREE SHEVALE AND ORS Vs MHADA AND ORS | UPENDRA MAHADIK |
| 47 | SUIT | 100529/2014 | SHANKUNTALADEVI WO RAJENDRASINGH GAGAT Vs MUNICIPAL CORPORATION OF GR MUMBAI | ASHOK M. SARAOGI |
| Sub Matter: NOTICE OF MOTION/0100348/2018 | | | | |
| 48 | SUIT | 100862/2015 | Mohd. Istiyak Mohd. Mustafa Khan Vs 1.Municipal Corporation of Gr. Mumbai 2.Maharashtra Housing and Area Development 3.Mohd. Ali Kazi | Mr. O.P. Singh |
| 49 | SUIT | 101033/2015 | Sarla K. Sharma Vs 1.MMRDA 2. MCGM 3.State of Maharashtra Mantralay Mumbai | B P Shukla |
| 50 | SUIT | 102278/2016 | Mohd. Ali Kazi Vs 1.Mohd. Istiyak Mohd. Mustafa Khan 2.MCGM 3.MHADA | Shri. U.V. Singh |

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|--|------------------|-----------------|--|--------------------------------|
| 51 | SUIT | 110754/1991 | M/s. Capital Color Lab.Pvt.Ltd. Vs The Board of Trustees of the Port of Bombay | |
| 52 | NOTICE OF MOTION | 101368/2020 | Mohammed Shahid Abdul Sattar Bakali Suit St. No. 4539/2020 Vs Mariyam Rehman Shaikh | Mr. Anand A. Pande |
| At 2 45 pm Afternoon Session | | | | |
| 53 | SUIT | 102493/2019 | Shakir Rampuri Khan Vs MCGM | M.V. Holamagi |
| Sub Matter: NOTICE OF MOTION/0103594/2019 | | | | |
| <u>DIRECTIONS</u> | | | | |
| 54 | SUIT | 101113/2020 | Smt. Archana Wd/o. Pandurang alias Arun Vaje alias Waje Vs Smt. Sunderabai Wd/o. Devram alias Deoram Vaje alias Waje | S. R. Gupta |
| <u>ADMISSION DENIAL</u> | | | | |
| 55 | SUIT | 100966/2017 | Smt Gracy Paul Vs 1. Mr Devling Jairam Satpute 2. The Estate Manager III | K. P. Ravi |
| 56 | SUIT | 102201/2017 | 1. Harshada Hemantkumar Malandkar 2. Vaishali Gajanan Walve 3. Dattatray Fati Redkar Vs MHADA | Mrs. Sarita S. Donde |
| 57 | SUIT | 100377/2019 | Usha Suresh Chandra Mehta Vs The State of Maharashtra | S. H. Lal, Neelam S. Nishad |
| <u>FRAMING ISSUES</u> | | | | |
| 58 | SUIT | 100657/2016 | Santosh Mansaram Tayade Vs 1.The Maharashtra Housing and Area Development Authority 2. Krishna Salian 3.Jasmira Kaur | Manoranjan Sahu |
| <u>FOR</u> | | | | |
| 59 | SUIT | 101654/2015 | Gabriel Fernandes Vs 1. MHADA 2.Thomas Rajan 3.Ms Suraj Estate Developers and ors | M S Menon |

Sub Matter: NOTICE OF MOTION/0102748/2015

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| 60 | SUIT | 101750/2018 | The Brihanmumbai Electric Supply and Transport Undertaking Vs Arif Usman Mithaiwala | M/s. M. V. Kini and Co |
| At 11.00 AM Morning Session | | | | |
| 61 | SUIT | 103015/2015 | 1.Balkrishna Eknath Pawar 2.Subhash Bhagwan Pawar 3.Sharda Vitthal Chauhan Vs 1.Balaram Eknath Pawar 2.The ChairmanSecretary3.Sheetal Sagar Developers 4.The Chief Executive Off | D. Brijesh |
| <u>NM FOR HEARING</u> | | | | |
| 62 | NOTICE OF MOTION | 102633/2019 | Shaikh Abdulla Ibrahim Shaikh And Ors - Suit St. No. 2485 of 2019 Vs MCGM And Ors | Adv Pradeep J Ramchandani |
| 63 | NOTICE OF MOTION | 102993/2019 | Shaikh Abdulla Ibrahim Shaikh - Suit St. No. 2485 of 2019 Vs MCGM And Ors | M. V. Holmagi |
| 64 | SUIT | 102433/2019 | Sayani Mohammed Yahya Yusuf alias M.Y. Sayani Vs Govind Vishwanath Naidu | Sunita A. Poddar |
| 65 | SUIT | 102436/2019 | Shaikh Abdulla Ibrahim Shaikh Vs MCGM | M. V. Holamagi |
| Sub Matter: CHAMBER SUMMONS/0100540/2020 | | | | |
| 66 | NOTICE OF MOTION | 103354/2019 | Sayani Mohammed Yahya Yusuf alias M.Y. Sayani - Suit St. No. 9602 of 2019 Vs Govind Vishwanath Naidu And Ors | Sunita A. Poddar |
| 67 | NOTICE OF MOTION | 101356/2020 | Shakeel Ahmed Mohammed Yunus Ansari Suit St. No. 3955/2020 Vs Mohammed Aslam Abdul Majid Ansari | S. Shamim And Co. |

NM REPLYREJOINDER

CITY CIVIL COURT MUMBAI
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| 68 | NOTICE OF MOTION | 101442/2019 | Shaikh Abdulla Ibrahim Shaikh - Suit St. No.2485 of 2019 Vs MCGM | M. V. Holamagi |
| 69 | NOTICE OF MOTION | 102138/2019 | Jitendra Jayantilal Shah Vs Shri Anil Shankarrao Chawan And Ors | Shri. B. A. Singh |
| (Main Matter SUIT/0101158/2019) | | | | |
| 70 | NOTICE OF MOTION | 102139/2019 | Shri Anantrai Manilal Sheth And Ors Vs Shri Anil Shankarrao Chawan And Ors | Shri B. A. Singh |
| (Main Matter SUIT/0101157/2019) | | | | |
| 71 | NOTICE OF MOTION | 102391/2019 | Shaikh Mohd Ahmed Taher - Suit St. No. 6413 of 2019 Vs MCGM And Ors | Pratap F. Singh |
| 72 | CHAMBER SUMMONS | 101202/2019 | Shri Anantrai Manilal Sheth And Ors Vs Shri Anil Shankarrao Chawan And Ors | B. A. Singh |
| (Main Matter SUIT/0101157/2019) | | | | |
| 73 | CHAMBER SUMMONS | 101205/2019 | Jitendra Jayantilal Shah Vs Shri Anil Shankarrao Chawan and Ors and Prop. Defendant - Anuwrita Reality Pvt Ltd. | B.A. Singh |
| (Main Matter SUIT/0101158/2019) | | | | |
| <u>C/S HEARING</u> | | | | |
| 74 | NOTICE OF MOTION | 102748/2015 | Mr Gabriel Fernandes Vs MHADA And Ors | M. S. Menon |
| (Main Matter SUIT/0101654/2015) | | | | |
| <u>CHAMBER SUMMONS</u> | | | | |
| 75 | CHAMBER SUMMONS | 100540/2020 | Shaikh Abdulla Ibrahim Shaikh and Ors. Vs MCGM and Ors. | M. V. Holmagi |
| (Main Matter SUIT/0102436/2019) | | | | |
| <u>CHAMBER SUMMONS SERVICE</u> | | | | |

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|--|------------------|-----------------|---|-------------------------|
| 76 | SUIT | 101157/2019 | Shri Anantraai Manilal Sheth Vs Shri Anil Shankarrao Chawan | Shri B. A. Singh |
| Sub Matter: CHAMBER SUMMONS/0101202/2019 | | | | |
| Sub Matter: NOTICE OF MOTION/0102139/2019 | | | | |
| 77 | SUIT | 101158/2019 | Jitendra Jayantilal Shah Vs Shri Anil Shankarrao Chawan | Shri. B. A. Singh |
| Sub Matter: CHAMBER SUMMONS/0101205/2019 | | | | |
| Sub Matter: NOTICE OF MOTION/0102138/2019 | | | | |
| <u>REPLY</u> | | | | |
| 78 | SUIT | 100181/2014 | PRAKASH K. JADHAV Vs 1.MUMBAI BUILDING REPAIR AND RECONSTRUCTION BOARD 2. EXECUTIVE FSOUTH WARD | SURAJ KUDALKAR |
| 79 | SUIT | 100182/2014 | SMT. PRAJKTA GURUNATH DALVI Vs 1. MUMBAI BUILDING REPAIR AND RECONSTRUCTION BOARD 2. EXECUTIVE ENGINEER FSOUTH WARD | SURAJ KUDALKAR |
| 80 | SUIT | 100183/2014 | NIRMALA N.WAGELA Vs 1. MUMBAI BUILDING REPAIR AND RECONSTRUCTION BOARD 2. EXECUTIVE ENGINEER FSOUTH WARD | SURAJ KUDALKAR |
| 81 | SUIT | 100184/2014 | SHANKAR DHAMAJI GOSAVI Vs 1. MUMBAI BUILDING REPAIR AND RECONSTRUCTION BOARD 2. EXECUTIVE ENGINEER FSOUTH WARD | SURAJ KUDALKAR |
| 82 | SUIT | 100185/2014 | SANJAY SHANTARAM MASURKAR Vs 1.MUMBAI BUILDING REPAIR AND RECONSTRUCTION BOARD 2. EXECUTIVE ENGINEER FSOUTH WARD | SURAJ KUDALKAR |

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| 83 | SUIT | 101339/2019 | Ravindra Rajaram Gawas Vs State of Maharashtra | Mr. Ashok M. Saraogi |
| Sub Matter: NOTICE OF MOTION/0102098/2019 | | | | |
| 84 | NOTICE OF MOTION | 102098/2019 | Ravindra Rajaram Gawas Vs State of Maharashtra And Ors | Mr. Ashok M. Saraogi |
| (Main Matter SUIT/0101339/2019) | | | | |
| 85 | SUIT | 101625/2019 | Shaikh Mohd Ahmed Taher Vs MCGM | Pratap F. Singh |
| <u>MEDIATION REPORT</u> | | | | |
| 86 | SUIT | 100800/2016 | 1.Govind Shankar Machiwale 2.Ramesh Shankar Machiwale 3.Ravindra Shankar Machiwale Vs 1.MHADA 2.Gurunath Vasant Mahiwale 3.Eknath Vasant Machiwale 4.Ragunath Vasant Machiwale | Riyaz Ahmad |
| <u>COMPLIANCE</u> | | | | |
| 87 | EXECUTION APPLN | 100311/2018 | M/s Computer Shoppe Vs M/s. The Zonal Joint D.G.F.T. Govt. of India | Mr. K.M. Bhatia |
| 88 | SUIT | 100557/2019 | Mr. Anil Cyril Rebello Vs Deputy Collector and Competant Authority | Namdev Gore |

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|--|------------------|-----------------|---|--|
| <u>S.CT.H.CT. TIME BOUND</u> | | | | |
| 1 | SUIT | 100875/2011 | OUR LADY OF VAILANKANNI AND PERPETUAL SUCCOUR Vs ST. MICHAELS CHURCH AND ORS. | P.M. BHATT |
| <u>RECORDING EVIDENCE</u> | | | | |
| 2 | SUIT | 104152/2007 | DADAR PRATIMA CO- OPERATIVE HOUSING SOCIETY LTD. Vs MS.PRATIMA BUILDERS ORS. | ASHOKA LAW FIRM |
| Sub Matter: NOTICE OF MOTION/0100851/2017 | | | | |
| 3 | SUIT | 102607/2008 | Shri Shivanand Damodar Shanbhag Vs Mr.Ashok Kale Ors. | Mr. S.S. Redekar |
| 4 | SUIT | 102228/2009 | MUMBAI MAZDOOR SABHA Vs MRS.SUMAN RASIKLAL MEHTA ANR | MOHAN V.KHATAVKAR D.S.K.Legal Adv for deft no. 1B, 1C, 1D |
| 5 | SUIT | 102376/2009 | MR.SAIFUDDIN DAWOODBHAI LAKADAWALA ORS Vs B.M.C. | PARVINDER SINGH SUJIT MORE |
| 6 | SUIT | 100443/2010 | MRS.SHAIKH RAHMATI K.MOHAMM Vs STATE OF MAH ANR | MR.E.K.SASIDHARAN |
| 7 | SUIT | 101591/2010 | SANGITA GAJANAN SAWANT AND ORS Vs SUNIL CHANDRAKANT PARAB AND ORS | C.D.BORAMANIKAR |
| 8 | SUIT | 100327/2011 | RAMESH M. HARIA Vs MHADA AND ORS. | S.M.KHAIRE |
| 9 | SUIT | 101743/2012 | DEEPAK ISHWAR KUMBHAR Vs M-S RUBBERWALLA HSG AND INFRASTRUCTURE LTD AND ANR. | VIKAS C. RELE |
| 10 | SUIT | 102080/2012 | SANTRAM G. KEWAT Vs THE STATE OF MAHARSTRA AND ORS | ASOKA LAW FIRM |

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| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-------|-----------|-------------|---|--|
| 11 | SUIT | 102102/2012 | MR. ABBAS IBRAHIM KOTHAWALA AND ORS. Vs MCGB AND ANR. | MR P.R. RATHOD |
| 12 | SUIT | 102103/2012 | MR KHAN NASIM AHMAD AND ORS Vs MCGB AND ANR. | MR. P.R. RATHOD |
| 13 | SUIT | 103532/2009 | RAFIQUE KHALIQUE SHAIKH Vs ZAKIABI KADAR MOHD AND 4 ORS | V MISHRA AND CO GOVT PLEADER 5 |
| 14 | SUIT | 106204/2004 | MAXIE J CABRAL Vs M S CHAUDHAN AND ASOCIATEE AND ORS | SAMEER R BHALEKAR Y R SHAH 1 |
| 15 | SUIT | 107373/2003 | M S CHAITALI PETROCHEM INDUSTRIES PVT LTD AND ORS Vs MAHARASHTRA STAFF FINANCE CORPORATION AND ORS | VARSHA PALAV M P REGE AND CO 1 |
| 16 | SUIT | 101996/2014 | SUNIL KISAN MANE Vs 1.MILIND KISAN MANE 2.MR. MAHENDRA KISAN MANE 3.VIVEK KISAN MANE AND ORS | SURESH RAJESHWAR |
| 17 | SUIT | 103273/2014 | Keshav Ganpat Chavarkar Vs 1. Sharda Anant Chavarkar 2. Suman Raghunath Chavarkar 3. Parag Patil and ors | Rakesh D.Dave |
| 18 | SUIT | 100211/2015 | Hariprasad G. Yadav Vs 1.Mumbai Metropolitan Region Development Authority 2.Anjuman Noormal Islam Trust 3.MCGM | R D Misra |
| 19 | SUIT | 100529/2016 | Anand Krishna Shinde Vs 1.Manda Santosh Aatram 2.Ganesh Sai SRA Co- op.Hsg.Soc.Ltd. | Sunil J. Kanoujia and Darshana S.Indulkar |
| 20 | SUIT | 100983/2016 | Shri. Kuldeep Pawan Gupta Vs Mumbai Metropolitan Regional Development Authority | Shri. R.D. Misra |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 13-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-------------|--|---|
| 21 | SUIT | 101962/2016 | Shri. Suhel Ahmed Siddique Vs 1.BEST 2.Ms. Rubberwalla House And Infrastructurure Ltd. | P.N. Kulkarni |
| Sub Matter: NOTICE OF MOTION/0103228/2016 | | | | |
| 22 | NOTICE OF MOTION | 103228/2016 | Shri. Suhel Ahmed Siddique Vs 1.BEST 2.Ms. Rubberwalla House And Infrastructurure Ltd. | P.N. Kulkarni |
| (Main Matter SUIT/0101962/2016) | | | | |
| 23 | SUIT | 102568/2016 | Vishwanath Sahdev Pednekar Vs 1.MHADA 2.Mumbai Building Repairs and Reconstruction Board | Mr. Anil S. Kharatmol |
| 24 | SUIT | 102665/2016 | Mrs. Seema Dinesh Mehta Vs 1.Zopadpatti Punarvasan Pradhikaram 2.M/s. Ambica Developers | Jawahar J. Thakkar |
| 25 | SUIT | 100509/2017 | Ankush Moolchand Talesara Vs 1.MCGM 2.State of Maharashtra | Vandana |
| 26 | SUIT | 102561/2017 | Rubab Turab Ally Kadiani Vs 1.The State of Maharashtra 2.The Municipal Corporation of Gr. Mumbai | Kachwala Misar and Co. |
| 27 | SUIT | 101655/2018 | 1.Suvarna Kerba Kesarkar 2.Deepali Sachin Pawar 3.Sanket Kerba Kesarkar Vs State of Maharashtra | Vinayak J. Phadake and Prashant A.Nakati, M/s.DRP |
| 28 | SUIT | 100410/2019 | Mahendra Chhotalal Sheth Vs Chief Officer | Jawahar J. Thakkar |
| 29 | SUIT | 101968/2019 | Mr. Arun Ganpat Agawane Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 30 | SUIT | 103137/2019 | Mr. Balaram Alias Vishal Ramdas Bhoge Vs MHADA | V.T. Dubey and Associates |
| At 11.00 AM Morning Session | | | | |
| 31 | SUIT | 103020/2008 | Dharavi Rajasthan Jain Sangh Ors Vs Ms. K.M.Developers Ors | SANJAY P. PATANKAR |

CITY CIVIL COURT MUMBAI
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COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 13-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---------------------------------------|------------------|-----------------|--|-------------------------------|
| 32 | SUIT | 103581/2009 | PANIBEN M JAIN AND 6 ORS Vs MUMBAI MUNICIPAL CORPORATION AND 3 ORS | ALMT LEGAL S G SURANA 3 |
| <u>RECORDING EVIDENCE P.H.</u> | | | | |
| 33 | SUIT | 102522/2008 | Smt.Rupali Rajendra Kadam Vs Mr.Sudhakar Mahadev Kadam Ors. | B.J.Sawant Anita B. Sawant |
| 34 | SUIT | 100172/2013 | HRIDAYANARAYAN M VISHVAKARMA Vs SMT. JANAKI JANARDHAN KOLI AND ORS | RAJESH J YADAV |
| <u>EX-PARTE EVIDENCE</u> | | | | |
| 35 | SUIT | 101299/2014 | PRAKASH B. JADHAV Vs 1.MS SUSHANKU BUILDERS LTD 2. THE EXECUTIVE ENGINEER 3. ASSISTANT COMMISSIONER AND ANR | E.R. NAIK AND V.R. SURVE |
| <u>DIRECTIONS</u> | | | | |
| 36 | NOTICE OF MOTION | 101028/2019 | Krishna Laxman Bhangе - Suit St. No.2433 of 2019 Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 37 | NOTICE OF MOTION | 101029/2019 | Vijay Vilas Pawar Suit St. No.2434 of 2019 Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 38 | NOTICE OF MOTION | 101030/2019 | Kimji Bechar Rathod Suit St. No.2435 of 2019 Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 39 | NOTICE OF MOTION | 101031/2019 | Altamash Abdul Haseeb Khan Suit St. No.2436 of 2019 Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 40 | NOTICE OF MOTION | 101032/2019 | Sachin Suresh Dhuri Suit St. No.2437 of 2019 Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |

CITY CIVIL COURT MUMBAI
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COURT 12 ADDL SESSIONS JUDGE
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| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|--|
| 41 | NOTICE OF MOTION | 101033/2019 | Sachin Suresh Dhuri Suit St. No.2546 of 2019 Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 42 | SUIT | 102226/2019 | Krishna Laxman Bhange Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 43 | SUIT | 102227/2019 | Vijay Vilas Pawar Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 44 | SUIT | 102228/2019 | Kimji Bechar Rathod Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 45 | SUIT | 102229/2019 | Altamash Abdul Haseeb Khan Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 46 | SUIT | 102230/2019 | Sachin Suresh Dhuri Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 47 | SUIT | 102231/2019 | Sachin Suresh Dhuri Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| 48 | SUIT | 102576/2019 | Shri. Sitaram Channaram Chawla Vs The State of Maharashtra | Mrs. Suman Prakash Bhangare |
| 49 | SUIT | 102985/2019 | Smt. Uma Rajendra Ghodake Vs The State of Maharashtra | Viral Babar / Sanjay Dhadam |
| 50 | SUIT | 100122/2020 | Smt. Minal Sanjay Bhingarde Vs MHADA | Mr. Sagar Namdeo Kamble |
| 51 | SUIT | 100318/2020 | Harishchandra Ramnath Yadav Vs MCGM | Mr. Sanjay Prabhu Mrs. Aradhana Prabhu |
| Sub Matter: NOTICE OF MOTION/0100489/2020 | | | | |
| Sub Matter: CHAMBER SUMMONS/0100245/2020 | | | | |
| 52 | SUIT | 100901/2020 | Ramkishor Shardaprasad Jaiswal Vs MCGM | Sandeep Vasant Bane, Miss Akshata S. Stam, Miss Vidita B. Sawant |

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COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 13-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|----------------------------|------------------|-----------------|---|-----------------------------|
| 53 | SUIT | 100902/2020 | Badamilal Fathalal Jain Vs MCGM | Sandeep Vasant Bane |
| 54 | SUIT | 100982/2020 | L. Ramanathan Vs M/s. Heet Builders Pvt. Ltd. | Rohini Amin |
| 55 | SUIT | 101014/2020 | Rajaram Laxman Vakode Vs The State of Maharashtra | Akhilesh Upadhyay |
| <u>DRAFT ISSUES</u> | | | | |
| 56 | SUIT | 106253/1993 | ANANT RAMA BHAYE ORS. Vs M.H.A.D.A. ORS. | SHRI R.P.LOTE M.H.A.D.A. |
| 57 | SUIT | 101251/2014 | RAMDAS DAGDOO JADHAV AND ORS Vs MCGM | M.A. ATTAR |
| 58 | SUIT | 102160/2014 | ANGELA JOSEPH MONTERO 2. BHARATI BHALCHANDRA PADAWAL 3.NITIN SHETARAM MUNGEKAR AND ORS Vs 1. THE CHIEF OFFICER MBR AND R BOARD 2. DY CHIEF ENGINEER 3. THE EXECUTIVE ENGINEER AND ANR | MS. SAPNA P. KHOBRAGADE |
| 59 | SUIT | 101433/2016 | Mr. Sandesh Mahadev Dhayalkar Vs 1.M/s. Alliance Infracorp Developers 2.The Chief Officer 3.The Asst. Commissioner MCGM G South Ward | Mr. Sagar Namdeo Kamble |
| 60 | SUIT | 102892/2016 | Veena Lokendra Jain Vs 1.Amit Lokendra Jain 2.Sukhshanti CHSL 3.Maharashtra Industrial Development Corporation | V. Nirmala Gopal |
| 61 | SUIT | 102490/2017 | Alka Kisan Zaware Vs 1. Amit Baban Jadhav 2. M/s. Ahmed Builders 3. MHADA | Sanket M. Mungale |
| <u>SERVICE</u> | | | | |
| 62 | NOTICE OF MOTION | 104574/2018 | Taslim Mohd Khan And Ors Vs MCGM And Ors | Sarita S. Donde |

(Main Matter SUIT/0102008/2012)

NM FOR HEARING

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 13-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|-------------------------|
| 63 | SUIT | 102442/2019 | Shezade Hakimuddin Khan Vs M/s. S.S. Enterprises | Rohit Kurmi |
| Sub Matter: NOTICE OF MOTION/0104451/2019 | | | | |
| 64 | NOTICE OF MOTION | 104451/2019 | Shahjade Hakimuddin Khan Vs M/s. S.S. Enterprises and Ors. | Rohit Kurmi |
| (Main Matter SUIT/0102442/2019) | | | | |
| 65 | NOTICE OF MOTION | 101375/2020 | Mr. Mohammed Yusuf Shaikh - Suit St. No. 4605/2020 Vs Mumbai Building REpair and Reconstrucitn Board | Suraj S. Kudalkar |
| 66 | NOTICE OF MOTION | 101377/2020 | Smt. Malini Ramchandra Aher - Suit St. No. 4618/2020 Vs Mumbai Building REpair and Reconstruction | Suraj S. Kudalkar |
| 67 | NOTICE OF MOTION | 101385/2020 | Geeta Balu Aher Vs Mumbai Building and REconstruction Board and Ors | Suraj S. Kudalkar |
| 68 | NOTICE OF MOTION | 101386/2020 | Shrikant Venkatesh Sawant Suit St. No. 4665/20) Vs Building Repair and Reconstruction and Ors | Suraj S. Kudalkar |
| <u>NM REPLYREJOINER</u> | | | | |
| 69 | NOTICE OF MOTION | 104865/2019 | Jerry Paul Dsouza Vs Chief Executive Officer of MHADA and Ors. | K.P. Ravi |
| (Main Matter SUIT/0102623/2019) | | | | |
| <u>C/S HEARING</u> | | | | |
| 70 | CHAMBER SUMMONS | 100766/2018 | 1. Vasant Mahadeo Bhosale 2. Mrs. Shobha Chandrakant Salunke Vs Smt. Vanita Krishna Bhosale 2. The State Of Maharashtra 3. The Director B. D. D. Chawl Worli AndOrs | Bhimrao A Powar |
| (Main Matter SUIT/0100447/2017) | | | | |
| <u>C/S ARGUMENTS</u> | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 13-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-------------|--|------------------|
| 71 | SUIT | 100447/2017 | 1. Vasant Mahadeo Bhosale 2. Mrs. Shobha Chandrakant Salunke Vs Smt. Vanita Krishna Bhosale 2. The State Of Maharashtra 3. The Director B. D. D. Chawl Worli AndOrs | Bhimrao A Powar |
| Sub Matter: CHAMBER SUMMONS/0100766/2018 | | | | |
| Sub Matter: NOTICE OF MOTION/0100985/2017 | | | | |
| 72 | NOTICE OF MOTION | 100985/2017 | Vasant Mahadeo Bhosale And Ors. Vs Vanita Krishna Bhosale And Ors. | Bhimrao A. Powar |
| (Main Matter SUIT/0100447/2017) | | | | |
| <u>C/S REPLY</u> | | | | |
| 73 | SUIT | 101004/2011 | PRABHAKAR R. DESHMUKH Vs HI ROCK CONSTRUCTION PVT. LTD AND ORS. | MS S.M. NADKARNI |
| Sub Matter: CHAMBER SUMMONS/0100454/2020 | | | | |
| 74 | SUIT | 103765/2013 | SARASWATI PANDURANG JAGDALE AND ORS Vs JYOSHNA S JAGTAP AND ORS | P S TIWARI |
| 75 | SUIT | 101536/2015 | Mohammad Mustafa Basalat Choudhary Vs 1.Wasim Abdul Karim 2.Saif A. Palsani 3.State of Maharashtra 4.Suhas Mane | Mr. Jayesh Bhatt |
| Sub Matter: CHAMBER SUMMONS/0101972/2017 | | | | |
| 76 | CHAMBER SUMMONS | 101972/2017 | Mohammad Mustafa Basalat Choudhary Vs 1.Wasim Abdul Karim 2.Saif A. Palsani 3.State of Maharashtra 4.Suhas Mane | Mr. Jayesh Bhatt |
| (Main Matter SUIT/0101536/2015) | | | | |
| 77 | SUIT | 100564/2019 | Sanju Rakesh Verma Vs The Deputy Collector | R.A. Yadav |
| 78 | SUIT | 102623/2019 | Jerry Paul Dsouza Vs Chief Executive Officer of MHADA | K.P. Ravi |
| Sub Matter: CHAMBER SUMMONS/0100367/2020 | | | | |
| Sub Matter: NOTICE OF MOTION/0104865/2019 | | | | |

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IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 13-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|--|
| 79 | CHAMBER SUMMONS | 100245/2020 | Harishchandra Ramnath Yadav Vs Abhishek Umashankar Yadav - Applicant / MCGM - Def. | adv. K. P. Tiwari and Co. Def. No. 4 |
| (Main Matter SUIT/0100318/2020) | | | | |
| <u>CHAMBER SUMMONS</u> | | | | |
| 80 | CHAMBER SUMMONS | 100322/2019 | Sanju Rakesh Verma - Suit St. No. 1200 of 2019 Vs The Deputy Collector And Anr | R A Yadav |
| 81 | CHAMBER SUMMONS | 100367/2020 | Jerry Paul Dsouza Vs Chief Executive Officer of MHADA and Ors. | K.P. Ravi |
| (Main Matter SUIT/0102623/2019) | | | | |
| 82 | CHAMBER SUMMONS | 100454/2020 | PRABHAKAR R. DESHMUKH (Rajashri Prabhakar Deshmukh and Ors. - Prop. Plaintiff) Vs HI ROCK CONSTRUCTION PVT. LTD AND ORS. | S. M. Khaire adv. |
| (Main Matter SUIT/0101004/2011) | | | | |
| <u>REPLY</u> | | | | |
| 83 | SUIT | 101638/2019 | Mumtaz Tazuddin Shaikh Vs Mr. Mohammad Akram Nirban | Yadav P.R. |
| Sub Matter: NOTICE OF MOTION/0102730/2019 | | | | |
| 84 | SUIT | 101888/2019 | Dnyanu Atmaram Dhuri Vs Mumbai Metropolitan Region Development Authority | S. S. Redekar |
| Sub Matter: NOTICE OF MOTION/0102543/2019 | | | | |
| 85 | NOTICE OF MOTION | 102543/2019 | Dnyanu Atmaram Dhuri Vs Mumbai Metropolitan Region Development Authority | S. S. Redekar |
| (Main Matter SUIT/0101888/2019) | | | | |
| 86 | NOTICE OF MOTION | 102730/2019 | Mumtaz Tazuddin Shaikh Vs Mr. Mohammad Akram Nirban And Ors | Yadav P. R. |
| (Main Matter SUIT/0101638/2019) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 14-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|---|------------------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | NOTICE OF MOTION | 101618/2018 | Harish Kotian Vs Central Institute of Fisheries Education | Vinayak Patil |
| (Main Matter SUIT/0102562/2012) | | | | |
| <u>RECORDING EVIDENCE</u> | | | | |
| 2 | SUIT | 100959/2017 | M/s. Rutu Enterprises Vs 1.Maharashtra State Road Development Corporation Ltd. 2.Chief Administrative Officer | Avinash H. Fatangare |
| <u>ADMISSION DENIAL</u> | | | | |
| 3 | SUIT | 102136/2005 | SHYAM NAGAR ZOPADPATTI RAHIVASHI SANGH UNREGISTER Vs UNION OF INDIA ORS. | SHRI VISHWAJIT S.KAPSE |
| 4 | SUIT | 101792/2012 | RAMSUBHASH B. BARAI Vs AKSHAYPRASAD B. BARAI | KANTILAL H. KANOJIA |
| 5 | SUIT | 100852/2014 | 1.A H WADIA TRUST 2.JEHANGIR ADI WADIA 3.MUNCHERJI NUSSERWANJI MUNCHERJI CAMA AND ORS Vs 1.THE STATE OF MAHARASHTRA 2.MRS.DAHYABAI MAYA MULJI BORICHA 3.KANJI MAYA MULJI BORICHA AND ORS | VIGIL JURIST |
| 6 | SUIT | 100980/2015 | Dinanath M. Shinde Vs Maharashtra Housing and Area Development Authority | Shri. A.J. Jadhav |
| 7 | SUIT | 101839/2015 | Vasant Dhaku Adawade Vs MCGM | P N Kulkarni |
| 8 | SUIT | 102491/2015 | Mr. Devji Meghji Makwana Vs 1.MHADA 2.Mumbai Building Repairs and Reconstruction Board | A.S. Kharatmol |

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| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|-----------------------------|
| 9 | SUIT | 100455/2016 | Mr. Irfan Abdul Rehman Momin Vs 1.Mrs. Shenaz Ahmed Momin 2.Mr. Kadar Hasan Tamboli | Mr. Sagar Namdeo Kamble |
| 10 | SUIT | 101066/2019 | Sunanda Salunke Vs M/s. Shanti Sagar CHS | Mr. Suraj Dessai Almeida |
| 11 | SUIT | 102132/2019 | Shri Avadhraj Motilal Gupta Vs The State of Maharashtra | Shri. S.B. Sharma |
| Sub Matter: NOTICE OF MOTION/0100741/2020 | | | | |
| <u>HEARING ON PRELIMINARY ISSUE</u> | | | | |
| 12 | SUIT | 101039/2012 | SMT. SUSHILA J. TIWARI AND ORS Vs ASSISTANT COMMISSIONER, AND ORS. | PARVINDER SINGH SETHI |
| <u>FRAMING ISSUES</u> | | | | |
| 13 | SUIT | 104315/2013 | SHEETAL CHANDRASHEKHAR KULKARNI Vs THE MAHARASHTRA HOUSING AND AREA DEVELOPMENT AUTHORITY | SURAJ S KUDALKAR |
| 14 | SUIT | 100285/2016 | Mrs. Neha Nandkumar Gavkar Vs 1.The Estate Officer 2.Mr. Nitin Suryakant Mahadik 3.Mr.Mohan Arjun Khanvilkar | Vijendra S. Jabra |
| 15 | SUIT | 101772/2017 | Drishiti Special Response Services Pvt Ltd Vs 1. The State of Maharsashtra 2. Maharashtra Tourism Development Corporation Ltd | Manoj Agiwal |
| <u>ADDITIONAL ISSUES</u> | | | | |
| 16 | SUIT | 100999/2011 | M-S PAREKH HOLDING AND ORS Vs MHADA | DSK LEGAL |
| <u>DRAFT ISSUES</u> | | | | |
| 17 | SUIT | 102349/2010 | MR.LALJI RAMKARAN GUPTA AND ORS Vs STATE OF MAHARASHTRA | S.P.SRIVASTAVA |

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| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|---|---|
| 18 | SUIT | 104631/2009 | DR GIRISH RAMNATH BHAT Vs SAHAR TOWER CHS LTD AND 3 ORS | D A ATHAVALE FZB AND ASSOCIATES |
| 19 | SUIT | 100304/2013 | MOHAMMAD ASIF MOHD ASLAM AND ANR Vs THE CHIEF OFFICER MUMBAI R.R.B. AND ORS. | KALPESH JOSHI |
| 20 | SUIT | 101630/2014 | BHUSHAN DATTA SAMANT Vs THE STATE OF MAHARASHTRA THROUGH THE SECRETARY AND ORS | SURESH M JADHAV |
| 21 | SUIT | 103481/2014 | Smt. Bindu Nandkumar Singh Vs 1.Mr. Prabhakar Vikram Chalke 2.Mumbai Building Repaid and Reconstruction Board and ors | Suraj S. Kudalkar |
| Sub Matter: CHAMBER SUMMONS/0100508/2020 | | | | |
| 22 | SUIT | 100042/2015 | Rabiya Hidayat Ali Siddiqui Vs 1.The Municipal Corporation of Gr. Mumbai 2.The Assistant Engineer 3.The State of Maharashtra | Kiran Jain and Co. |
| 23 | SUIT | 101582/2015 | Mohamed Iqbal So. Haji Inayat Mohamed Vs 1.Mohd. Sadiq So. Haji Inayat Mohamed 2.State of Maharashtra | S.K. Ali |
| 24 | SUIT | 101543/2017 | Shri Sahadu Savlaram Ukirde Vs 1.The MBRR Board 2.The Executive Engineer 3.Dilip Ganpat Bhingarde 4.Vardhman Developers Ltd. | Jitendra M. Patil |
| 25 | SUIT | 102544/2018 | Jagannath Hirji Vs Maharashtra Housing and Area Development Authority | Ashish N. Phalke |
| 26 | SUIT | 102221/2018 | Manjula Palji Vora Vs MHADA | Anil S. Kharatmol |

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COURT 12 ADDL SESSIONS JUDGE
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| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|--|--|
| 27 | SUIT | 102222/2018 | Shushma yashwant Pawar Vs MHADA | Anil S. Kharatmol |
| 28 | SUIT | 102223/2018 | Nivarutti Shripati Bagade Vs MHADA | Anil S. Kharatmol |
| 29 | SUIT | 102224/2018 | Ranjana Shrirang Raut Vs MHADA | Anil S. Kharatmol |
| 30 | NOTICE OF MOTION | 103940/2018 | Nandkishor S. Jadhav And Ors Vs Kamlesh Mehta Director Of Ms Kshitija Infrastructure Pvt Ltd And Ors | Vinayak J. Phadake |
| (Main Matter SUIT/0101714/2012) | | | | |
| 31 | SUIT | 103133/2019 | Shri. Rajendra Anant Dhuri Vs The Secretary / Chief Executive Officer | Gajanan V. Mhatre |
| <u>WRITTEN STATEMENT</u> | | | | |
| 32 | SUIT | 102417/2013 | RAMESH SITARAM NARVEKAR Vs MHADA AND ORS | MHADA AND ORS |
| 33 | SUIT | 102092/2016 | Mr. Shahadev Lingayya Moota Vs 1.Buchiraj (Rajoba) W/o. Bhumayya Kapreveni 2.The Chairman/Secretary - Shramik Ekta Federation | Chandrasen J. Chauhan |
| 34 | SUIT | 100187/2018 | Rashid Ahmed Sultan Ahmed Vs 1. The Cheif Executive Officer 2. The Excutive Engineer | Abdulbari S. Ansari |
| 35 | NOTICE OF MOTION | 103934/2018 | Mrs. Seetha Muthiah Vs Mr. Mandhiram Navaneetha Krishnan | Pratap F. Singh |
| (Main Matter SUIT/0102562/2018) | | | | |
| 36 | SUIT | 101089/2019 | Mrs. Vijaya Ravi Chodankar Vs Late Jayprakash Sundarlal Hemade - since deceased | Nehal Gorji and Pratima Soundalkar |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
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| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|---------------------------------|
| 37 | SUIT | 102385/2019 | Mr. Asit Dhankumar Javeri Vs MHADA | Sanket M. Mungale |
| Sub Matter: NOTICE OF MOTION/0103699/2019 | | | | |
| 38 | NOTICE OF MOTION | 103699/2019 | Mr. Asit Dhankumar Javeri Vs MHADA And Ors | Sanket M. Mungale |
| (Main Matter SUIT/0102385/2019) | | | | |
| 39 | SUIT | 102765/2019 | Feroz Yakub Rehmani Vs Mohammed Farook Abdul Gafoor Khokar | P.N. Kulkarni |
| 40 | SUIT | 103392/2019 | Smt. Shaila Suresh Pal Vs The State Of Maharashtra | Parshuram M.Barge |
| At 11.00 AM Morning Session | | | | |
| 41 | SUIT | 100684/2019 | Zulekha Makbul Arkate Vs Mumbai Building Repair and Reconstruction Board | Suraj Kudalkar |
| <u>SUIT STAYED</u> | | | | |
| 42 | SUIT | 106148/2006 | vatsala narayan vesaokar Vs bhimabai changu mhatre @ bhimbai arayan Vesaokar and 5 ors | S S REDEKAR P J THORAT 5 |
| Sub Matter: CHAMBER SUMMONS/0100100/2020 | | | | |
| 43 | SUIT | 102542/2014 | RAMESH MURARI TARPHE Vs 1.MHADA 2. THE CHIEF OFFICER AND ORS | V T LULIA |
| 44 | CHAMBER SUMMONS | 100100/2020 | Vatsala Narayan Vesaokar Vs Bhimabai Changu mhatre @ bhimbai Arayan Vesaokar and 5 ors | S.S. Redekar |
| (Main Matter SUIT/0106148/2006) | | | | |
| <u>WRIT OF SUMMONS</u> | | | | |
| 45 | SUIT | 102245/2017 | Jayprakash Popatlal Adatiya Vs 1.MHADA MBRRB 3.Shankar Pandurang Golekar | Anil S. Kharatmol |

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CIVIL CAUSE LIST DATED 14-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|-------------------------|
| 46 | SUIT | 100902/2019 | Nabi Ahmed Khan Vs MMRDA | Mr. Ashok R. Pande |
| Sub Matter: NOTICE OF MOTION/0101727/2019 | | | | |
| 47 | SUIT | 100903/2019 | Niyazbano Nabi Khan Vs MMRDA | Mr. Ashok R. Pande |
| Sub Matter: NOTICE OF MOTION/0101728/2019 | | | | |
| 48 | SUIT | 100904/2019 | Mohd. Ibrahim Abdul Majid Khan Vs MMRDA | Mr. Ashok R. Pande |
| Sub Matter: NOTICE OF MOTION/0101729/2019 | | | | |
| 49 | NOTICE OF MOTION | 101658/2019 | Ibrutunnissa Munwar Hussain Vs State Of Maharashtra and Ors. | A.K.Singh |
| (Main Matter SUIT/0102609/2018) | | | | |
| 50 | NOTICE OF MOTION | 101729/2019 | Mohd. Ibrahim Abdul Majid Khan Vs MMRDA | Mr. Ashok R. Pande |
| (Main Matter SUIT/0100904/2019) | | | | |
| <u>FOR TAKING STEPS</u> | | | | |
| 51 | SUIT | 101951/2010 | V.G.MAHAJAN AND ORS Vs MHADA AND ORS | PRASHANT G. KARANDE |
| <u>SERVICE</u> | | | | |
| 52 | SUIT | 101389/2009 | APSARA CO-OP.HSG.SOC.LTD Vs B.M.C. | MS.KHILNANI CO |
| 53 | NOTICE OF MOTION | 102902/2016 | Begal Club And Ors Vs Pranab Anand Biswas And Ors | Roys Law Firm |
| (Main Matter SUIT/0101853/2011) | | | | |
| 54 | SUIT | 102586/2017 | Devchand Shridhar Chandramore Vs The Deputy Collector | Sameer Tendulkar |
| 55 | NOTICE OF MOTION | 104050/2017 | Shri Trikam Bhikha Rathod Vs 1. M/s. M. I. Realty Pvt Ltd 2. MHADA 3. The Executive Engineer | Shri R. D. Misra |
| (Main Matter SUIT/0102514/2017) | | | | |

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 14-10-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|---------------------|-----------------|--|---|
| 56 | NOTICE OF MOTION | 104478/2019 | Naukud Gram Vikas Mandal and Ors. Vs Jotiba Gundu Chavan and Ors. | Leena Rajesh Temkar |
| (Main Matter SUIT/0102879/2019) | | | | |
| At 2 45 pm Afternoon Session | | | | |
| 57 | SUIT | 100929/2017 | Chanda Harshad Nayak Vs 1. M/s. Alliance Infracorp Developers 2. Shardaben Madhavrao Maratha 3. Asha Sambhaji Ghag and Ors | Mr Yogesh Shivaji Palve |
| <u>AFFIDAVIT OF SERVICE</u> | | | | |
| 58 | SUIT | 101685/2012 | SHAIKH ATIS MOHD KALLAM AND ORS Vs MCGM AND MMRDA | P.R. RATHOD |
| 59 | MISC PETITION/ADOPT | 100100/2013 | THE MAHARSHTRA STATE FINANCIAL CORPORATION Vs SHRI RAMESHWAR DAYAL BABULAL GOYAL AND ORS. | MRS SHAMIKA S RANADE |
| 60 | SUIT | 102879/2019 | Naukud Gram Vikas Mandal Vs Jotiba Gundu Chavan | Leena Rajesh Temkar |
| Sub Matter: NOTICE OF MOTION/0104478/2019 | | | | |
| <u>NM FOR HEARING</u> | | | | |
| 61 | SUIT | 102562/2012 | HARISH KOTIAN Vs CENTRAL INSTITUTE OF FISHERIES EDUCATION | C S KARKERA M S BODHABWALLA AND CO |
| Sub Matter: NOTICE OF MOTION/0101618/2018 | | | | |
| 62 | SUIT | 102395/2014 | TATYABA MAHADEV SHINDE Vs 1.SHANTARAM SHINDE 2. PRAMOD SHANTRAM SHINDE 3. M-S SUMER BUILDERS AND ANR | S.S REDEKAR |
| Sub Matter: NOTICE OF MOTION/0102271/2019 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 14-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|---|--|
| 63 | NOTICE OF MOTION | 102271/2019 | Tatyaba Mahadev Shinder alias Shankar Mahadev Shinde Vs Shantaram Mahadev Shinde and Ors. | Adv. Tushar Kochale for Applicants |
| (Main Matter SUIT/0102395/2014) | | | | |
| <u>NOTICE OF MOTION</u> | | | | |
| 64 | NOTICE OF MOTION | 100636/2020 | Neeta Tikam Nariani and Anr. Vs Sudhir Vallabhdas Sonecha and Ors. | Adv. Samir A. Vaidya |
| (Main Matter SUIT/0107457/2005) | | | | |
| <u>NM REPLYREJOINDER</u> | | | | |
| 65 | NOTICE OF MOTION | 101658/2018 | Shridhar A Malgaonkar Vs Pooja H. Malgaonkar - Contemnor And Ors | S. S. Redekar |
| (Main Matter SUIT/0102179/2012) | | | | |
| 66 | NOTICE OF MOTION | 102064/2019 | Smt. Laxmi J.Rathod Vs 1.MHADA 2.The Chief officer 3.The Executive Engineer and Ors. | S.S. Lanke |
| (Main Matter SUIT/0100572/2015) | | | | |
| 67 | NOTICE OF MOTION | 104837/2019 | Shridahar A Malgoankar Vs Pooja H. Malgaonkar and Ors. | S. S. Redekar |
| (Main Matter SUIT/0102179/2012) | | | | |
| <u>C/S HEARING</u> | | | | |
| 68 | NOTICE OF MOTION | 102746/2015 | John Fernandas Vs MHADA And Ors | M. S. Menon |
| (Main Matter SUIT/0101652/2015) | | | | |
| 69 | NOTICE OF MOTION | 102747/2015 | Mrs Muriel Clare Dsouza Vs MHADA And Ors | M. S. Menon |
| (Main Matter SUIT/0101653/2015) | | | | |
| <u>CHAMBER SUMMONS</u> | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 14-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|---|
| 70 | SUIT | 100979/2014 | MR.MURARI SO KRISHNAJI CHAVAN Vs 1.MRS. DAMYANTI MURARI CHAVAN 2.RAJESH SO MURARI CHAVAN 3.MS.RESHMA DO MURARI CHAVAN AND ANR | A.M. SARAOGI |
| Sub Matter: CHAMBER SUMMONS/0100488/2020 | | | | |
| 71 | CHAMBER SUMMONS | 100488/2020 | Murari S/o. Krishnaji Chavan Vs Damyanti Murari Chavan and Ors. | Ashok M. Saraogi |
| (Main Matter SUIT/0100979/2014) | | | | |
| <u>REPLY</u> | | | | |
| 72 | SUIT | 102179/2012 | SHRIDHAR A MALGAONKAR Vs POOJA HEMANT MALGAONKAR AND ORS | S.S. REDEKAR |
| Sub Matter: NOTICE OF MOTION/0101658/2018 | | | | |
| Sub Matter: NOTICE OF MOTION/0104837/2019 | | | | |
| 73 | SUIT | 107457/2005 | NEETA TIKAM NARIANI AND ANR Vs SUDHIR VALLABHDAS SONECHA AND 2 ORS | M S G H SHUKLA AND CO GOVT PLEADER 3 |
| Sub Matter: NOTICE OF MOTION/0100636/2020 | | | | |
| 74 | SUIT | 100007/2014 | MS JAIN BRO Vs UNION OF INDIA THROUGH GENERAL MANAGER WESTERN RAILWAY | RKS ASSOCIATES |
| Sub Matter: NOTICE OF MOTION/0102792/2016 | | | | |
| 75 | SUIT | 104300/2013 | SHANKAR S KUDALE Vs MUMBAI BUILDING REPAIRS RECONSTRUCTION BOARD AND ANR | SURAJ KUDALKAR |
| Sub Matter: CHAMBER SUMMONS/0100373/2014 | | | | |
| Sub Matter: NOTICE OF MOTION/0104213/2013 | | | | |
| Sub Matter: NOTICE OF MOTION/0104212/2013 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 14-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|-------------------------|
| 76 | NOTICE OF MOTION | 104212/2013 | SHANKAR S. KUDALE Vs CHIEF OFFICER BHUSHAN DESAI G.S. GIRI THE MHADA AND ORS | SURAJ S. KUDALKAR |
| (Main Matter SUIT/0104300/2013) | | | | |
| 77 | NOTICE OF MOTION | 104213/2013 | SHANKAR S KUDALE Vs CHIEF OFFICER BHUSHAN DESAI G.S. GIRI THE MHADA AND ORS | SURAJ S. KUDALKAR |
| (Main Matter SUIT/0104300/2013) | | | | |
| 78 | CHAMBER SUMMONS | 100373/2014 | SHANKAR KUDALE Vs MAHADA | SURAJ S KUDALKAR |
| (Main Matter SUIT/0104300/2013) | | | | |
| 79 | SUIT | 100572/2015 | Smt. Laxmi J.Rathod Vs 1.MHADA 2.The Chief officer 3.The Executive Engineer 4.Ms One India constructions and anr | S.S. Lanke |
| Sub Matter: NOTICE OF MOTION/0102064/2019 | | | | |
| 80 | SUIT | 101652/2015 | John Fernandas Vs 1. MHADA 2.Thomas Rajan 3.Ms Suraj Estate Developers and ors | M.S. Menon |
| Sub Matter: NOTICE OF MOTION/0102746/2015 | | | | |
| 81 | SUIT | 101653/2015 | Mrs.Muriel Clare Dsouza Vs 1.MHADA 2.Thomas Rajan 3. Ms Suraj Estate Developers and ors | M.S.Menon |
| Sub Matter: NOTICE OF MOTION/0102747/2015 | | | | |
| 82 | NOTICE OF MOTION | 102792/2016 | Ms Jain Bros Vs Union Of India through Gen Manager Western Railway | Mohd Yunus |
| (Main Matter SUIT/0100007/2014) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|---|
| <u>ARGUMENTS</u> | | | | |
| 1 | SUIT | 106309/2002 | SMT.SUREKHA YESHWANT MHATRE ORS Vs THE.EXECUTIVE ENGINEER | SHRI SUDARSHAN SHINGRANI PRABHU- M.K.JAIN- RESPONDT. |
| 2 | SUIT | 100621/2005 | RAMAWATAR THAKUR Vs M.H.A.D.A. ANR. | MS. UDAIPURI CO. MHADA ANR. |
| <u>RECORDING EVIDENCE</u> | | | | |
| 3 | SUIT | 100412/2016 | Mr. Mahesh Subba uppuda alias Mahesh S.T. Vs 1.Padma Raju Poojary Alias Mrs. Padmaraj 2.MHADA | M.M. Shetty |
| 4 | SUIT | 102582/2016 | Smt. Kalavati Narsimullu Devare Vs 1.Smt. Narsamma Narsimullu Devare 2.Divisional Officer | Shri. Harshal N. Mirashi |
| <u>DIRECTIONS</u> | | | | |
| 5 | SUIT | 102740/2019 | Mamta Anant Pawar Vs The STate of Maharashtra | M. V. Holamagi |
| 6 | CHAMBER SUMMONS | 101263/2019 | Mamta Anant Pawar - Suit St. No. 5858 of 2019 Vs The STate of Maharashtra - Applicant - Veduam Picche Mutthu | Adv Suresh Rajeshwar Adv For Applicant |
| 7 | SUIT | 102721/2019 | Smt. Shakuntala Madhukar Kondwilkar Vs Bhaguram Govind Kondivilkar | S.M. Suryawanshi |
| <u>SERVICE</u> | | | | |
| 8 | SUIT | 102770/2015 | Umashankar Kilodar Sharma Vs 1.Ramraj Khilodar Sharma 2.Omega Builder 3.Chairman 4.The Chief officer 5.The Chief officer | M S Singh |
| 9 | SUIT | 102609/2018 | Ibrutunnissa Munwar Hussain Vs State Of Maharashtra | A K. Singh |
| Sub Matter: NOTICE OF MOTION/0101658/2019 | | | | |
| 10 | SUIT | 100629/2019 | Husnabanoo Nasir Khan Vs Dy. Collector (ENC) Colaba Division | Mr. Vijay R. Dubey |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-------------|---|------------------------------|
| 11 | SUIT | 100735/2019 | Rajendra Dinkar Salve Vs MCGM | Ms. S.H. Rajak |
| 12 | SUIT | 101163/2019 | Mr. Dharmendrakumar D. Singh Vs MCGM | Ms. Saroj Shinde |
| 13 | NOTICE OF MOTION | 101727/2019 | Nabi Ahmed Khan Vs MMRDA | Mr. Ashok R. Pande |
| (Main Matter SUIT/0100902/2019) | | | | |
| 14 | NOTICE OF MOTION | 101728/2019 | Niyazbano Nabi Khan Vs MMRDA | Mr. Ashok R. Pande |
| (Main Matter SUIT/0100903/2019) | | | | |
| 15 | SUIT | 102005/2019 | Mr. Ram Hanumanta Tangare Vs The State Of Maharashtra | G. B. Naik |
| Sub Matter: NOTICE OF MOTION/0103006/2019 | | | | |
| 16 | NOTICE OF MOTION | 103006/2019 | Mr. Ram Hanumanta Tangare And Ors Vs The State Of Maharashtra And Ors | G. B. Naik |
| (Main Matter SUIT/0102005/2019) | | | | |
| 17 | NOTICE OF MOTION | 103210/2019 | L. Ramanathan - Suit St. no. 8689 of 2019 Vs Ms Heet Builders Private Limited And Ors | Rohini Amin |
| 18 | SUIT | 102566/2019 | Hemraj No.8 (Manik Building Association) Vs M/s. Rubberwala Housing and Infrastructure Ltd. | Jagtap and Jagtap |
| Sub Matter: NOTICE OF MOTION/0100689/2020 | | | | |
| 19 | SUIT | 102575/2019 | Mr. Prakash Kiru Pagare Vs Mr. Siddesh Ratnakar Pagare | Mr. Bhushan A. Vardhamane |
| 20 | SUIT | 102702/2019 | Krishna Ammu Mooliya Vs MHADA | Shri. Pratap F. Singh |
| 21 | SUIT | 102815/2019 | Dr. Zehra Ibrahim Rowjee Vs Mahomedbhoy Alibhay Bhanji | Susmita Sanjay Lawane |
| 22 | SUIT | 100496/2020 | Mr. Sunil Shyamlal Vanvari Vs M/s. Aditya Associates | V.N. Naik and Co. |

At 11.00 AM Morning Session

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-------------|--|---------------------------------------|
| 23 | SUIT | 102755/2019 | Laeque Yameen Qureshi Vs MHADA | Ashish N. Phalke |
| Sub Matter: NOTICE OF MOTION/0103982/2019 | | | | |
| At 2 45 pm Afternoon Session | | | | |
| 24 | SUIT | 102754/2019 | Farina Ashfaque Shaikh Vs MHADA | Ashish N. Phalke |
| Sub Matter: NOTICE OF MOTION/0103981/2019 | | | | |
| 25 | NOTICE OF MOTION | 103981/2019 | Farina Ashfaque Shaikh Vs MHADA And Anr | Ashish N. Phalke |
| (Main Matter SUIT/0102754/2019) | | | | |
| 26 | NOTICE OF MOTION | 103982/2019 | Laeque Yameen Qureshi Vs MHADA And Anr | Ashish N. Phalke |
| (Main Matter SUIT/0102755/2019) | | | | |
| <u>AFFIDAVIT OF SERVICE</u> | | | | |
| 27 | SUIT | 108527/2002 | CHAUDHARY ABDUL MAJID SHANADAT AND 3 ORS Vs SMT SHENAZ ABDULLA SHAHADAT AND 236 ORS | V W APTE 1ST COURT RECEIVER |
| Sub Matter: CHAMBER SUMMONS/0100233/2017 | | | | |
| 28 | CHAMBER SUMMONS | 100233/2017 | Chaudhary Abdul Majid Shahadat And Ors Vs Smt Shenaz Abdullah Shahadat And Ors | Ms Thakore Jariwala And Associates |
| (Main Matter SUIT/0108527/2002) | | | | |
| 29 | SUIT | 100048/2018 | Mrs. Ambubai Girmal Gaikwad Vs 1. The State of Maharashtra 2. Mr. Girmal Sharnappa Gaikwad | M. P. Vashi and Associates |
| <u>FILING AFFIDAVIT OF DOCUMENT</u> | | | | |
| 30 | SUIT | 101626/2014 | M-S ARAFAT CO-OP HSG SOC LTD Vs 1.MCGM 2. THE ASSISTANT MUNICIPAL COMMISSIONER L WARD AND ORS | MR PRATAP SINGH |
| <u>FOR</u> | | | | |
| 31 | SUIT | 102373/2012 | MANJUNATHA HIRANNAHIAN NAMDHARI AND ORS Vs BMC AND ORS | P.R. RATHOD |

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15-10-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|---------------------------------------|
| 32 | SUIT | 100831/2017 | Mr Dilip Yashvant Jadhav Vs 1.The State of Mah. 2.The Commissioner of Police 3.The Sr.Insp.of Police 4.Municipal Commissioner | R G Jagtap |
| 33 | SUIT | 101369/2018 | 1. Shri Sanjay Laxman Desai 2. Shri Mahadev Santu Takekar 3. Shri. Bhimrao Dhondiba Patade Vs 1. Shri Vittal Chalu Desai 2. State of Mharashtra | Ashish A. Dubey |
| 34 | SUIT | 100623/2019 | Taranjeet Singh Matta Vs Slum Rehabilitation Authority | Rajesh D. Bindra |
| REJOINDER | | | | |
| 35 | SUIT | 100757/2017 | Mrs.Kamarunnisa Elias Abdul Sattar Vs 1.Dy.Collector 2.The Chief Forest Conservator 3.Shri.Shanaishwar Co- op.Hsg.Soc. | Shri. R.D.Misra |
| Sub Matter: NOTICE OF MOTION/0101322/2017 | | | | |
| 36 | NOTICE OF MOTION | 101322/2017 | Mrs.Kamarunnisa Elias Abdul Sattar Vs 1.Dy.Collector 2.The Chief Forest Conservator 3.Shri.Shanaishwar Co- op.Hsg.Soc. | Shri. R.D.Misra |
| (Main Matter SUIT/0100757/2017) | | | | |
| 37 | NOTICE OF MOTION | 100001/2019 | Shakir Ramuri Khan - Suit St. No.16998 of 2018 Vs MCGM And Ors | M. V. Holamagi |
| At 2 45 pm Afternoon Session | | | | |
| 38 | NOTICE OF MOTION | 103594/2019 | Shakir Rampuri Khan Vs MCGM | M.V. Holamagi |
| (Main Matter SUIT/0102493/2019) | | | | |
| AD-INTERIM ORDER | | | | |
| 39 | NOTICE OF MOTION | 100674/2020 | Pinakin Plastoforming Ltd. and Anr. - Suit St.No. 710/2020 Vs The Union of India and Ors. | Rohini M. Amin and Maria Nedumpara |
| NM FOR HEARING | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|---|
| 40 | SUIT | 102264/2011 | SMT. JAYSHREE S. PAREKH Vs MCGM | B.P. SHUKLA |
| 41 | SUIT | 101714/2012 | NANDKISHOR S. JADHAV AND ANR Vs KAMLESH G. MEHTA | SHRI S.S.. LANKE |
| Sub Matter: NOTICE OF MOTION/0103940/2018 | | | | |
| 42 | SUIT | 101932/2012 | SAHARA CO HSG LTD. Vs MCGB AND ANR. | ASIT SINGH |
| Sub Matter: NOTICE OF MOTION/0103517/2017 | | | | |
| 43 | SUIT | 101963/2012 | SIDDHIVINAYAK DARSHAN B WING CO OP HSG AND ORS Vs DARSHAN CONSTRUCTION AND ORS | KETAN A CHOTHANU AND SANJAY P DATARIKAR D.M.TRIVEDI SRA |
| Sub Matter: NOTICE OF MOTION/0102169/2012 | | | | |
| 44 | NOTICE OF MOTION | 102169/2012 | SIDDHIVINAYAK DARSHAN B WING CO OPERATIVE HOUSING SOCIETY LIMITED Vs DARSHAN CONSTRUCTION AND OTHER | MR KETAN A CHOTHANI AND MR SANJAY PATANKAR |
| (Main Matter SUIT/0101963/2012) | | | | |
| 45 | SUIT | 107417/2004 | A S JUURIA Vs STATE OF MAHARASHTRA AND ORS | M S BHAISHANKAR KANGA AND GIRDHARLAL Tejpal Company for Deft no. 11, 11b and 11c |
| Sub Matter: CHAMBER SUMMONS/0101790/2019 | | | | |
| Sub Matter: CHAMBER SUMMONS/0101784/2019 | | | | |
| Sub Matter: NOTICE OF MOTION/0104902/2019 | | | | |
| Sub Matter: NOTICE OF MOTION/0104901/2019 | | | | |
| 46 | SUIT | 104755/2012 | SHRI KARTIK ULHAS FOUDA AND ANR Vs THE STATE OF MAHARASHTRA | R.R. AROLKAR D.M.TRIVEDI SRA |
| Sub Matter: NOTICE OF MOTION/0100130/2017 | | | | |
| Sub Matter: NOTICE OF MOTION/0100975/2017 | | | | |
| Sub Matter: NOTICE OF MOTION/0100762/2018 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-------------|--|------------------------------|
| 47 | NOTICE OF MOTION | 104526/2014 | Kamlesh Baburao Chhatre Vs Nityanand Prabhakar Chhatre and Ors | Jondhale And Co. |
| (Main Matter SUIT/0104515/2013) | | | | |
| 48 | SUIT | 101898/2015 | PRIYADARSHANI INDIRA GANDHI EDUCATION SOCIETY REGD. Vs 1.MR. ANIL AMBANI 2.MS.RELIANCE ENERGY LTD. 3.GENERAL MANAGER 4.THE SENIOR INSPECTOR OF POLICE | M.V. HOLAMAGI |
| Sub Matter: NOTICE OF MOTION/0102319/2016 | | | | |
| 49 | SUIT | 102855/2015 | 1.Madhusudan Jagjeevan Sodha 2.Praful Jagjivan Sodha 3.Hemlata Dayanand Dolas 4.Kushal Ramesh Sodha Vs 1.Vinod Jagjeevan Sodha 2.The ChairmanSecretary3.Hi Rock Constn. P.Ltd.4.The Exeuctive Engineer | Ms. Kurup Shivaji and Co. |
| Sub Matter: NOTICE OF MOTION/0104667/2015 | | | | |
| Sub Matter: CHAMBER SUMMONS/0102345/2019 | | | | |
| 50 | NOTICE OF MOTION | 104667/2015 | Madhusudan Jagjeevan Sodha And Ors Vs Vinod Jagjeevan Sodha And Ors | Ms Kurup Shivaji And Co |
| (Main Matter SUIT/0102855/2015) | | | | |
| 51 | SUIT | 101539/2016 | Mrs. Lata W/o. Hemant Garg Vs 1.The State of Maharashtra 2.Devendra Liladhar Gard 3.Kohinoor SRA Grah Nirman Sanstha | Mr. Ashok M. Saraogi |
| Sub Matter: NOTICE OF MOTION/0104429/2019 | | | | |
| 52 | NOTICE OF MOTION | 102128/2016 | Lata Hemant Garg - Suit No. 1539 of 2016 Vs The State Of Maharashtra | Ashok Saraogi |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|--------------------------|
| 53 | SUIT | 101404/2016 | 1.Yasmin Roshanali Lokhandwala 2.Ms. Khatoon Roshanali Lokhandwala 3.Noorjehan Nooruddin Punjwani Vs 1.Laila Nooruddin Mavji 2.The State of Maharashtra | A.M. Rajabally |
| Sub Matter: NOTICE OF MOTION/0102719/2019 | | | | |
| Sub Matter: NOTICE OF MOTION/0102618/2016 | | | | |
| 54 | NOTICE OF MOTION | 102319/2016 | Priyadarshani Indira Gandhi Education Society Vs Anil Ambani Chairman Of RELaince Energy Ltd And Ors | M. V. Holamgi |
| (Main Matter SUIT/0101898/2015) | | | | |
| 55 | NOTICE OF MOTION | 102618/2016 | Yasmin R Lokhandwala Vs Laila Nooruddin Mavji And Anr | A. M. Rajabally |
| (Main Matter SUIT/0101404/2016) | | | | |
| 56 | SUIT | 101565/2016 | Smt. Snehprabha Harishchandra Shirkar Vs 1.MBRRB 2.Shoba Laxman Khedekar 3.Shailesh Laxman Khedekar 4.Ashwini Kiran Khalapurkar | Shri. Rajeev Matkar |
| Sub Matter: NOTICE OF MOTION/0102389/2019 | | | | |
| 57 | SUIT | 101702/2016 | Abdul Rahim Shaikh Ibrahim Vs 1.MHADA 2.Chief Officer 3.Executive Engineer-G/South Division | Altaf Khan |
| Sub Matter: NOTICE OF MOTION/0100296/2019 | | | | |
| 58 | CHAMBER SUMMONS | 100094/2018 | Lucky House Bhadut Mandal Vs H H Sardar Syedna Mohammed Burhandduin Saheb Sole Trustee Dawat - E - Hadiya Trust And Ors | Surendra Kumar Choudhari |
| (Main Matter SUIT/0104813/2009) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-------------|--|--------------------------------------|
| 59 | CHAMBER SUMMONS | 100553/2018 | Lucky House Bhadut Mandal - Applicant - Devang Dinesh Parmar Vs H. H. Sardar Sydena Mohammed B. Saheb Sole Trustee Dawat E Hadiya Trust And Ors | Applicant In Person |
| (Main Matter SUIT/0104813/2009) | | | | |
| 60 | NOTICE OF MOTION | 104572/2018 | Adamali Siraj Shaikh Vs MCGM And Ors | Sarita S. Donde |
| (Main Matter SUIT/0101381/2011) | | | | |
| 61 | NOTICE OF MOTION | 100685/2019 | Lucky House Bhadut Mandal - Applicant - Devang Dinesh Parmar Vs H. H. Sardar Sydena Mohammed B. Saheb Sole Trustee Dawat E Hadiya Trust And Ors | Applicant In Person Devang Parmar |
| (Main Matter SUIT/0104813/2009) | | | | |
| <u>NOTICE OF MOTION</u> | | | | |
| 62 | NOTICE OF MOTION | 101111/2020 | KANTI HARJIVANDAS ARRIN Vs ANKIT ENTERPRISES AND ORS | Bharat Joshi adv. |
| (Main Matter SUIT/0101212/2012) | | | | |
| <u>NM REPLYREJOINER</u> | | | | |
| At 2 45 pm Afternoon Session | | | | |
| 63 | SUIT | 101212/2012 | KANTI HARJIVANDAS ARRIN Vs ANKIT ENTERPRISES AND ORS | BHARAT JOSHI |
| Sub Matter: NOTICE OF MOTION/0101111/2020 | | | | |
| <u>C/S REPLY</u> | | | | |
| 64 | SUIT | 104896/2012 | SHRI RAJA R. RAM RAO Vs SMT. BILKHIS UMAR | B. MADHAV REDDY |
| Sub Matter: CHAMBER SUMMONS/0100409/2020 | | | | |
| <u>CHAMBER SUMMONS</u> | | | | |
| 65 | CHAMBER SUMMONS | 100409/2020 | SHRI RAJA R. RAM RAO Vs SMT. BILKHIS UMAR and ors. | Dwivedi Law and Co. adv |
| (Main Matter SUIT/0104896/2012) | | | | |
| <u>REPLY</u> | | | | |

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15-10-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|-------------------------|
| 66 | SUIT | 103003/2019 | Mohammad Mehboob Ali Shaikh Vs The Chief Commissioner | Anil S. Kharatmol |
| Sub Matter: NOTICE OF MOTION/0104725/2019 | | | | |
| Sub Matter: NOTICE OF MOTION/0104691/2019 | | | | |
| 67 | NOTICE OF MOTION | 104691/2019 | Mohammad Mehboob Ali Shaikh and ors Vs The Chief Commissioner and ors | Sarita S Donde |
| (Main Matter SUIT/0103003/2019) | | | | |
| 68 | NOTICE OF MOTION | 104725/2019 | Mohammad Mehboob Ali Shaikh and Ors. Vs The Chief Commissioner and Ors. | Anil S. Kharatmol |
| (Main Matter SUIT/0103003/2019) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---------------------------------------|------------------|-----------------|--|---|
| <u>WITHDRAWAL</u> | | | | |
| At 2 45 pm Afternoon Session | | | | |
| 1 | SUIT | 100370/2019 | Dinesh Muddanna Shetty Vs The State Of Maharashtra | D.A. Thorat |
| <u>RECORDING EVIDENCE</u> | | | | |
| 2 | SUIT | 102978/2012 | SUBHASH V WARIK Vs STATE OF MAHARASHTRA AND 8 ORS | J M D SILVA GOVERNMENT PLEADER DEF 1 |
| 3 | SUIT | 105309/2012 | MISS QURESHI MUKHTARA HASAN AHMED Vs THE ESTATE MANAGER M.B.R. AND ORS | GHULAM RASOOL KHAN |
| 4 | SUIT | 101961/2014 | BHAVANJI K. HARIA Vs THE BRIHAN MUMBAI ELECTRIC SUPPLY AND TRANSPORT UNDERTAKING | SHRI. J.M.DSILVA |
| 5 | SUIT | 101012/2017 | M/s. Tejaswini Construction Vs 1. Maharashtra Housing and Area Development Authority 2. MCGM | I. S. Patole |
| <u>RECORDING EVIDENCE P.H.</u> | | | | |
| 6 | SUIT | 101054/2011 | SHEELA SANTARAM CHAVAN Vs MCGM | J.M. PATIL |
| <u>DIRECTIONS</u> | | | | |
| 7 | SUIT | 102986/2019 | Smt. Deubai Popat Zende Vs The State of Maharashtra | Subhash S. Khade |
| 8 | SUIT | 103100/2019 | Nirmala Pundalik Sawant Vs Pundalik Jayram Sawant | Pravin G. Pillay and Lalitprabha P. Pillay |
| <u>ADMISSION DENIAL</u> | | | | |
| 9 | SUIT | 100846/2014 | A H WADIA TRUST Vs THE STATE OF MAHARASHTRA AND ORS | VIGIL JURIST |
| <u>FRAMING ISSUES</u> | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-----------------|---|----------------------------|
| 10 | SUIT | 101249/2016 | Shailesh Ramchandra Choursiya Vs 1.The General Manager 2.The Divisional Engineer 3.The Secretary | Mohan V. Khatavkar |
| 11 | SUIT | 101365/2016 | 1.Mrs.Sayed Sahiba 2.Master Allah Sayed Vs 1.Jivraj Mangal Solanki 2.Shri. Date | Law Competere Consultus |
| <u>DRAFT ISSUES</u> | | | | |
| 12 | SUIT | 100725/2019 | Devraijan Ganpati Devendran Vs Union of India | Vipul shukla |
| <u>WRITTEN STATEMENT</u> | | | | |
| 13 | SUIT | 101340/2019 | M/s. Atlantic Construction Company Vs The Commissioner MMRDA | Scan Advocates and Co. |
| <u>FOR TAKING STEPS</u> | | | | |
| 14 | SUIT | 102631/2018 | Dr. Rajesh Krishnamurthy Tripathi Vs Brihan Mumbai Electric Supply and Transport Undertaking | Rajesh J. Yadav |
| <u>SERVICE</u> | | | | |
| 15 | CHAMBER SUMMONS | 101145/2017 | Niraj Kumar Lalchand Soni Vs Ramjas Tulsi Yadav And Ors | Arvind Antu Taral |
| (Main Matter SUIT/0103854/1986) | | | | |
| 16 | NOTICE OF MOTION | 103956/2019 | M/s. Kannamwar Nagar 2 Grahak Sahakari Bhandar Maryadit Co-operative Society Vs 1.M/s. M.S. Enterprises 2.Mr. Mohan Laxman Gawade 3.Smt. Rajanigandha Mohan Gawade and ors | Pradnya Vairale |

(Main Matter SUIT/0102402/2016)

FILING SAY

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|-------------------------|
| 17 | SUIT | 104735/2013 | MRS. ANUJA ANIRUDHA PARAB Vs UNION OF INDIA AND ORS | PRASAD KULKARNI |
| FOR | | | | |
| 18 | SUIT | 102669/2019 | Smt. Avantika Dharma Jadhav Vs Assistant Commissioner of Municipal Corporation | C.G. Bafna |
| NM FOR HEARING | | | | |
| 19 | SUIT | 102615/2014 | 1.SMT. PRAGNABEN B. SANGHVI 2.SHRI. PRAKASH MITHABAI DAMANI 3.MRS. PARVATI SUBRAMANIAM AND ORS Vs 1.MR.ASHISH HASMUKHRAI PIPARIA 2.SHRI.MANOJKUMAR RASIKESH ZAVERI 3. SMT.JAGRUTI VARDHAMAN SHAH | UDAYAN S. JAIN |
| Sub Matter: NOTICE OF MOTION/0101576/2015 | | | | |
| 20 | SUIT | 103049/2014 | 1.Mrs.Shobha Prabhakar Chatre 2.Nityanand Prabhakar Chatre Vs 1.Kamlesh Baburao Chatre 2.Jayesh Kamlesh Chatre 3.Asstt. Commissioner of Police Zone -IV And Ors | M.V.Holamagi |
| Sub Matter: NOTICE OF MOTION/0103010/2016 | | | | |
| Sub Matter: NOTICE OF MOTION/0101508/2016 | | | | |
| 21 | NOTICE OF MOTION | 101576/2015 | Smt Pragnaben B Sanghvi And Ors Vs Mr Ashish Hasmukhrai Piparia And Ors | Udayan S Jain |
| (Main Matter SUIT/0102615/2014) | | | | |
| 22 | NOTICE OF MOTION | 101508/2016 | Shobha Prabhakar Chatre Vs Kamlesh B Chatre | M. V. Holamagi |
| (Main Matter SUIT/0103049/2014) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|-------------------------|
| 23 | NOTICE OF MOTION | 103010/2016 | Shobha Prabhakar Chatre And Anr Vs Kamlesh Baburao Chatre And Ors | Krupa Jaywant Sawant |
| (Main Matter SUIIT/0103049/2014) | | | | |
| 24 | NOTICE OF MOTION | 100130/2017 | Kartik U. Gouda And Anr Vs The Chief Executive Of SRA And Ors | R. R. Arolkar |
| (Main Matter SUIIT/0104755/2012) | | | | |
| 25 | SUIT | 100430/2017 | Mr. Shayam Ramchandra Shirke Vs 1.Brihan Mumbai Electric Supply and Transport BEST 2.The General Manager 3.The Divisional Engineer | M/s. Dahibawkar and Co. |
| 26 | SUIT | 100501/2017 | Mr. Vadilal K. Gada Vs 1.Jayant Group of Companies Builders, Engineers and Developer 2.MHADA 3.MCGM 4.B.E.S.T. | Shri. Ditendra Mishra |
| Sub Matter: CHAMBER SUMMONS/0100672/2017 | | | | |
| Sub Matter: NOTICE OF MOTION/0101381/2017 | | | | |
| Sub Matter: CHAMBER SUMMONS/0100673/2017 | | | | |
| 27 | NOTICE OF MOTION | 100975/2017 | Kartik U. Gouda And Anr. Vs The Chief Executive Officer of SRA Ors | Afshan Goghari |
| (Main Matter SUIIT/0104755/2012) | | | | |
| 28 | SUIT | 100725/2017 | M/s. Kamco Vs 1.Executive Engineer 2.Superintendent of Engineer 3.Chief Engineer 4.State of Maharashtra | Vishwajeet S. Kapse |
| Sub Matter: NOTICE OF MOTION/0100084/2019 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|---------------------------------------|
| 29 | SUIT | 100726/2017 | M/s. Satyajeet Majoor Sahakari Sanstha Marayadit Vs 1.Executive Engineer 2.Superintendent of Engineer PWD 3.Chief Engineer PWD 4.State of Maharashtra | Vishwajeet S. Kapse and Kunal J. Rane |
| Sub Matter: NOTICE OF MOTION/0100086/2019 | | | | |
| 30 | SUIT | 100770/2017 | M/s. Fovkar and Co. Vs 1.Executive Engineer 2.Superintendent of Enginneer 3.Chief Engineer PWD 4.State Of Maharashtra | Vishajeet S. Kapse, Kunal J. Rane |
| Sub Matter: NOTICE OF MOTION/0100085/2019 | | | | |
| 31 | SUIT | 100810/2017 | Ms. Renu Ramesh Jaiswal Vs 1. MCGM 2. The Metropolitan Commissioner Mumbai Metropolitan | M/s. K P Tiwari and Co |
| 32 | CHAMBER SUMMONS | 100672/2017 | Mr. Vadilal K. Gada Vs 1.Jayant Group of Companies Builders, Engineers and Developer 2.MHADA 3.MCGM 4.B.E.S.T. | Shri. Ditendra Mishra |
| (Main Matter SUIT/0100501/2017) | | | | |
| 33 | CHAMBER SUMMONS | 100673/2017 | Mr. Vadilal K. Gada Vs 1.Jayant Group of Companies Builders, Engineers and Developer 2.MHADA 3.MCGM 4.B.E.S.T. | Shri. Ditendra Mishra |
| (Main Matter SUIT/0100501/2017) | | | | |
| 34 | NOTICE OF MOTION | 101381/2017 | Vadilal K. Gada Vs Jayant Group of Companies and Ors. | Ditendra Mishra |
| (Main Matter SUIT/0100501/2017) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|----------------------------|
| 35 | SUIT | 100943/2017 | Mr.Chunnilal Baledin Kanojiya Vs 1.MHADA 2.Tribhuvan Baledin Choudhary 3.Sarabjeet Baledin Choudhary 4.M/s.Komal Developers | Mr.Ram Ugrah Singh |
| Sub Matter: NOTICE OF MOTION/0103379/2017 | | | | |
| Sub Matter: NOTICE OF MOTION/0103027/2017 | | | | |
| 36 | SUIT | 101418/2017 | Mahendra Dharshi Suba Vs 1.MHADA 2.Mumbai Building Repair and Reconstruction Board | Suraj S. Kudalkar |
| Sub Matter: NOTICE OF MOTION/0102572/2017 | | | | |
| 37 | SUIT | 101532/2017 | Rafiq Shaikh Vs 1.MHADA 2.Mumbai Building Repair and Reconstruction Board | Suraj S. Kudalkar |
| Sub Matter: NOTICE OF MOTION/0102704/2017 | | | | |
| 38 | NOTICE OF MOTION | 102504/2017 | Narayan Vithal Nikam Vs Sunita Babal Yadav And Ors | A. A. Siddique And Ass. |
| (Main Matter SUIT/0101635/2008) | | | | |
| 39 | NOTICE OF MOTION | 102572/2017 | Mahendra Dharshi Suba Vs 1.MHADA 2.Mumbai Building Repair and Reconstruction Board | Suraj S. Kudalkar |
| (Main Matter SUIT/0101418/2017) | | | | |
| 40 | NOTICE OF MOTION | 102704/2017 | Rafiq Shaikh Vs 1.MHADA 2.Mumbai Building Repair and Reconstruction Board | Suraj S. Kudalkar |
| (Main Matter SUIT/0101532/2017) | | | | |
| 41 | NOTICE OF MOTION | 103027/2017 | Mr.Chunnilal Baledin Kanojiya Vs 1.MHADA 2.Tribhuvan Baledin Choudhary 3.Sarabjeet Baledin Choudhary 4.M/s.Komal Developers | Ms Mable And Associates |
| (Main Matter SUIT/0100943/2017) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|-------------------------|
| 42 | NOTICE OF MOTION | 103379/2017 | Mr.Chunnilal Baledin Kanojiya Vs 1.MHADA 2.Tribhuvan Baledin Choudhary 3.Sarabjeet Baledin Choudhary 4.M/s.Komal Developers | Ms Mable And Ass. |
| (Main Matter SUIT/0100943/2017) | | | | |
| 43 | NOTICE OF MOTION | 103517/2017 | Sahara CHS Ltd Vs MCGM And Ors | |
| (Main Matter SUIT/0101932/2012) | | | | |
| 44 | NOTICE OF MOTION | 100077/2018 | Ms Ajay Constructions Vs The State Of Maharashtra | Tushar Kochale |
| (Main Matter SUIT/0107158/2002) | | | | |
| 45 | NOTICE OF MOTION | 100307/2018 | Dattatray Sadashiv Ajab Suit Stamp No. 67/2018 Vs Narayan Sadashiv Ajub and Ors. | Rakesh Agarwal |
| 46 | NOTICE OF MOTION | 100348/2018 | Shakuntaladevi W- o Rajendrasingh Gagat Vs MCGM | Ashok M. Saraogi |
| (Main Matter SUIT/0100529/2014) | | | | |
| 47 | NOTICE OF MOTION | 100762/2018 | Kartik Ulhas Gouda and Ors. Vs The Chief Executive Officer and Ors. | R. R. Arolkar |
| (Main Matter SUIT/0104755/2012) | | | | |
| 48 | SUIT | 100776/2018 | Smt. Pratibha Subhash Ghumare Vs 1.Pyarelal Mataru Vishwakarma 2.Sai Chhaya CHS Ltd. 3.Slum Rehabilitation Authority | Mr. M. D. Pokale |
| Sub Matter: NOTICE OF MOTION/0101485/2018 | | | | |
| Sub Matter: NOTICE OF MOTION/0100711/2019 | | | | |
| 49 | SUIT | 100893/2018 | Akshay Thakker Vs 1. Mrs. Maharukh R. Kavarana 2. Orion Properties Pvt Ltd 3. India Bulls Infraestate Ltd. | Diamondwala and Co |
| Sub Matter: NOTICE OF MOTION/0101446/2018 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|-------------------------|
| 50 | SUIT | 100894/2018 | Akshay Thakker Vs 1. Anushree N. Bansal 2. Orion Properties Pvt Ltd 3. India Bulls Infraestate Ltd | Diamondwala and Co |
| Sub Matter: NOTICE OF MOTION/0101439/2018 | | | | |
| 51 | SUIT | 100914/2018 | Akshay Thakker Vs 1.Vrinda Goenka of Mumbai 2. Orion Properties Pvt Ltd 3. India Bulls Infraestate Ltd | Diamondwala and Co. |
| Sub Matter: NOTICE OF MOTION/0101445/2018 | | | | |
| 52 | NOTICE OF MOTION | 101439/2018 | Akshay Thakker Vs 1. Anushree N. Bansal 2. Orion Properties Pvt Ltd 3. India Bulls Infraestate Ltd | Diamondwala and Co |
| (Main Matter SUIT/0100894/2018) | | | | |
| 53 | NOTICE OF MOTION | 101445/2018 | Akshay Thakker Vs 1.Vrinda Goenka of Mumbai 2. Orion Properties Pvt Ltd 3. India Bulls Infraestate Ltd | Diamondwala and Co. |
| (Main Matter SUIT/0100914/2018) | | | | |
| 54 | NOTICE OF MOTION | 101446/2018 | Akshay Thakker Vs 1. Mrs. Maharukh R. Kavarana 2. Orion Properties Pvt Ltd 3. India Bulls Infraestate Ltd. | Diamondwala and Co |
| (Main Matter SUIT/0100893/2018) | | | | |
| 55 | NOTICE OF MOTION | 101485/2018 | Smt. Pratibha Subhash Ghumare Vs 1.Pyarelal Mataru Vishwakarma 2.Sai Chhaya CHS Ltd. 3.Slum Rehabilitation Authority | Mr. M. D. Pokale |
| (Main Matter SUIT/0100776/2018) | | | | |
| 56 | SUIT | 101035/2018 | Mrs. Gajarabai Bhagwan Kamble Vs 1. Mr. Dhondiram Khandu Ghodake 2. Mrs. Hirabai Dhondiram Ghodake 3.The Chief Officer 4.The State | Mr. Sagar Namdeo Kamble |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|---------------------------|
| 57 | NOTICE OF MOTION | 101648/2018 | Mr. Krishnakant U.Parmar - Applicant Suit Stamp No. 5418 of 2018 Vs Central Railway Through Divisional Railway Manager and Anr. | Vikrant V. Parashurami |
| 58 | SUIT | 101224/2018 | 1.Ashok Raju Suvarna 2. Shashikala w/o. Ramkrishna Suvarna 3. Farzeen w/o. Mohd. Taqi Fezi Vs 1. Surekha wd/o Suresh Suvarna 2. Deepti d/o. Suresh Suvarna 3.Pratik S/o.Suresh Suvarna 4.MCGM | Miss J. P. Thakkar |
| Sub Matter: NOTICE OF MOTION/0101884/2018 | | | | |
| 59 | SUIT | 101343/2018 | Mr. Vinay Bhaskar Tambe Vs 1. Smt. Bharti Bhaskar Tambe 2. The State of Mharashtra | Yogesh Ganpat Gaikwad |
| Sub Matter: NOTICE OF MOTION/0102351/2018 | | | | |
| 60 | NOTICE OF MOTION | 102081/2018 | Mrs. Gajarabai Bhagwan Kamble Vs 1. Mr. Dhondiram Khandu Ghodake 2. Mrs. Hirabai Dhondiram Ghodake 3.The Chief Officer 4.The State | Sagar Namdeo Kamble |
| 61 | NOTICE OF MOTION | 102351/2018 | Mr. Vinay Bhaskar Tambe Vs 1. Smt. Bharti Bhaskar Tambe 2. The State of Mharashtra | Yogesh Ganpat Gaikwad |
| (Main Matter SUIT/0101343/2018) | | | | |
| 62 | SUIT | 102354/2018 | Mr. Sudhakar Ramakant Hodavdekar Vs Mrs. Arundhati Arvind Hodavdekar | Kanyakumari H. Pasi |
| Sub Matter: NOTICE OF MOTION/0104309/2018 | | | | |
| 63 | SUIT | 102927/2018 | Manish Kumar Umashankar Pandey Vs MHADA | Ashish N. Phalke |
| Sub Matter: NOTICE OF MOTION/0104847/2018 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|--------------------------|
| 64 | SUIT | 102928/2018 | Krishna Bhikaji Bhogal Vs MHADA | Ashish N. Phalke |
| Sub Matter: NOTICE OF MOTION/0104846/2018 | | | | |
| 65 | NOTICE OF MOTION | 104236/2018 | Krishna Bhikaji Bhogal Suit St. No.15007 of 2018 Vs MHADA | Ashish N. Phalke |
| 66 | NOTICE OF MOTION | 104238/2018 | Manish Kumar Umashankar Pandey Suit St. No.15006 of 2018 Vs MHADA | Ashish N. Phalke |
| 67 | NOTICE OF MOTION | 104309/2018 | Mr. Sudhakar Ramakant Hodavdekar Vs Mrs. Arundhati Arvind Hodavdekar | Kanyakumari H. Pasi |
| (Main Matter SUIT/0102354/2018) | | | | |
| 68 | NOTICE OF MOTION | 104846/2018 | Krishna Bhikaji Bhogal Vs MHADA | Ashish N. Phalke |
| (Main Matter SUIT/0102928/2018) | | | | |
| 69 | NOTICE OF MOTION | 104847/2018 | Manish Kumar Umashankar Pandey Vs MHADA | Ashish N. Phalke |
| (Main Matter SUIT/0102927/2018) | | | | |
| 70 | SUIT | 100022/2019 | Devi Ramkeval Yadav Vs The Slum Rehabilitation Authority | Shri. S.P. Srivastava |
| Sub Matter: NOTICE OF MOTION/0100147/2019 | | | | |
| 71 | NOTICE OF MOTION | 100084/2019 | M/s. Kamco Vs 1.Executive Engineer 2.Superintendent of Engineer 3.Chief Engineer 4.State of Maharashtra | Adv M. B. Jadhav |
| (Main Matter SUIT/0100725/2017) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|--------------------------------------|
| 72 | NOTICE OF MOTION | 100085/2019 | M/s. Fovkar and Co. Vs 1.Executive Engineer 2.Superintendent of Engineer 3.Chief Engineer 4.State of Maharashtra | Adv M. B. Jadhav |
| (Main Matter SUIT/0100770/2017) | | | | |
| 73 | NOTICE OF MOTION | 100086/2019 | Ms. Satyajeet Majoor Sahakari Sanstha Marayadit Vs 1.Executive Engineer 2.Superintendent of Engineer PWD 3.Chief Engineer PWD 4.State of Maharashtra | Adv M. B. Jadhav |
| (Main Matter SUIT/0100726/2017) | | | | |
| 74 | NOTICE OF MOTION | 100147/2019 | Devi Ramkeval Yadav Vs The Slum Rehabilitation Authority | Shri. S.P. Srivastava |
| (Main Matter SUIT/0100022/2019) | | | | |
| 75 | NOTICE OF MOTION | 100296/2019 | Abdul Rahim Ibrahim Shaikh Vs 1.MHADA 2.Chief Officer 3.Executive Engineer-G/South Division | Adv Ms Wadia Ghandhy And Co |
| (Main Matter SUIT/0101702/2016) | | | | |
| 76 | NOTICE OF MOTION | 101289/2019 | Sabiya W/of Irfan Siddique Vs MMRDA | V.B. Gorpade |
| (Main Matter SUIT/0101961/2011) | | | | |
| 77 | SUIT | 100996/2019 | Mrs. Kali Punja Godariya Vs Mr. Kesari Bomanshaw Noble | Mr. Ashok M. Saraogi |
| Sub Matter: NOTICE OF MOTION/0101574/2019 | | | | |
| Sub Matter: CHAMBER SUMMONS/0101230/2019 | | | | |
| 78 | SUIT | 101579/2019 | Mr. Krishnakant U. Parmar Vs Central Railway through Divisional Railway Manager | Vikrant V. Parashurami |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|-------------------------|
| 79 | NOTICE OF MOTION | 100929/2020 | Shri. Shashikantbhai Vishrambhai Patel (St. No. 883 of 2020) Vs Shri. Narendra M. Patel and Ors. | Anil S. Patel Adv. |
| At 2 45 pm Afternoon Session | | | | |
| 80 | NOTICE OF MOTION | 101293/2017 | Smt. Jaywanti Tukaram Chavan Vs 1.Shri. Anant Tukaram Chavan 2.Shri. Ashok Tukaram Chavan 3.Shri. Arvind Tukaram Chavan and ors. | Harish R. Pawar |
| (Main Matter SUIT/0100224/2017) | | | | |
| <u>NOTICE OF MOTION</u> | | | | |
| 81 | NOTICE OF MOTION | 104278/2019 | Prasenjit Bag Vs MHADA And Anr | S.S. Redekar |
| (Main Matter SUIT/0100627/2014) | | | | |
| 82 | NOTICE OF MOTION | 101067/2020 | Mr. Newton Jousha - Through His C. A. Mr. Maqbul Mussaa Shaikh Vs The State of Maharashtra | S. K. Dubey adv. |
| <u>NM REPLYREJOINDER</u> | | | | |
| 83 | SUIT | 102513/2014 | LINK APARTMENT CHS LTD Vs 1.PANCHKAMAL CHS LTD 2. INTEGRATED SPACES LTD 3. MUNICIPAL CORPORATION OF GR MUMBAI AND ORS | GREETA R. MONTEIRO |
| 84 | SUIT | 102723/2014 | M-S SAI VIDEO GAMES AMUSMENT Vs STATE OF MAHARASHTRA | ASHOK M SARAOGI |
| Sub Matter: NOTICE OF MOTION/0104066/2014 | | | | |
| 85 | NOTICE OF MOTION | 104066/2014 | Ms Sai Video Games Amusement Parlaur Vs State Of Maharashtra | Mr Ashok M Saraogi |

(Main Matter SUIT/0102723/2014)

C/S HEARING

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 16-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|---------------------------------------|
| 86 | NOTICE OF MOTION | 101574/2019 | Mrs. Kali Punja Godariya Vs Mr. Kesari Bomanshaw Noble and Ors. | Ashok Saraogi |
| (Main Matter SUIT/0100996/2019) | | | | |
| <u>CHAMBER SUMMONS</u> | | | | |
| 87 | CHAMBER SUMMONS | 101230/2019 | Mrs. Kali Punja Godariya Vs Mr. Kesari Bomanshaw Noble And Ors | Adv K. P. Bhot And Amrita Singh |
| (Main Matter SUIT/0100996/2019) | | | | |
| <u>REPLY</u> | | | | |
| 88 | NOTICE OF MOTION | 101279/2015 | Ramnarayan Prayagdutt Choudhary alias Dhobi Vs Union Of India And Ors | S. R. Rajguru |
| (Main Matter SUIT/0100458/2014) | | | | |
| 89 | SUIT | 100076/2020 | Mr. Tanay Namdeo Rane Vs The Managing Directors of State Bank of India | Mr. Sagar Namdeo Kamble |
| <u>COMPLIANCE</u> | | | | |
| 90 | SUIT | 103306/2014 | Sunil Narayan Raut Vs 1. MCGM 2.State of Maharashtra 3.The senior inspector of Police and ors | M.V. Holamagi |
| Sub Matter: NOTICE OF MOTION/0104103/2015 | | | | |
| 91 | NOTICE OF MOTION | 104103/2015 | Sunil Narayan Raut Vs MCGM And Ors | M. V. Holamagi |
| (Main Matter SUIT/0103306/2014) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 17-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|--------------------|-------------|---|------------------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | SUMMARY CIVIL SUIT | 100610/2017 | Kakubhai P Mehta HUF Vs 1. Trincas Agencies and Commerce Pvt Ltd 2. Atul Bharani 3. Niliesh Bharani | Anil Agarwal |
| Sub Matter: SUMMONS FOR JUDGT/0100193/2017 | | | | |
| 2 | SUMMONS FOR JUDGT | 100193/2017 | Kakubhai P Mehta HUF Vs 1. Trincas Agencies and Commerce Pvt Ltd 2. Atul Bharani 3. Niliesh Bharani | Anil Agarwal |
| (Main Matter SUMMARY CIVIL SUIT/0100610/2017) | | | | |
| <u>DRAFT ISSUES</u> | | | | |
| 3 | SUIT | 100885/2018 | Mrs. Sulochana Shankar Khedekar Vs 1.The Deputy City Engineer 2.The Executive Engineer 3.M/s.Nandivardhan Relators Ltd. | M/s. David and Associates |
| 4 | SUIT | 100886/2018 | Ramesh Motiram Karekar Vs 1.The Deputy City Engineer 2.The Executive Engineer 3.M/s.Nandivardhan Realtors | M/s. David and Associates |
| 5 | SUIT | 100887/2018 | Shankar Vishnu Khedekar Vs 1.The Deputy City Engineer 2.The Executive Engineer 3.M/s.Nandivardhan Realtors | M/s. David and Associates |
| <u>WRIT OF SUMMONS</u> | | | | |
| 6 | SUIT | 100622/2015 | Mohummed Husain Vs 1.Ms Classic Corporation and Its Direct the Developer 2. MCGM 3.Municipal commissioner 4.MHADA | S H Kankal |
| Sub Matter: CHAMBER SUMMONS/0100416/2020 | | | | |
| 7 | NOTICE OF MOTION | 100260/2017 | Tileshwar Badri Maurya - Suit Stamp No.121 of 2017 Vs State Of Maharashtra And Ors | S. S. Lanke |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 17-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|---|
| 8 | SUIT | 100632/2019 | Santosh S. Baikar Vs Ms. Kamal Anant Baikar and Mrs. Sulabha Ramesh Sambare | CORPSLEGAL |
| 9 | SUIT | 101125/2019 | Tileshwar Badri Maurya Vs The State Of Maharashtra | S. S. Lanke |
| 10 | SUIT | 101475/2019 | Mrs. Kulsum Shoukat Bharade Vs The Asst. Commissioner of MCGM | Shri. Sagar Namdeo Kamble |
| 11 | SUIT | 102140/2019 | Mr. Eknat Dattatray Jadhav Vs State of Maharashtra | Raghavendra Mehrotra |
| <u>FOR TAKING STEPS</u> | | | | |
| 12 | SUIT | 103617/2008 | ASHOK NARAYAN RANSING Vs DAULATRAI RATILAL PAREKH AND 3 ORS | PRASAD L GAJBHIYE GOVERNMENT PLEADER 4 |
| 13 | SUIT | 100627/2015 | 1.Shri. Suhas Tanaji Zodage 2.Shri. Sarjerao Shiva Allias Shivaji Zodge Vs 1.Smt.Nanda Vishwas Zodage 2.Shri. Sushil Vishwas Zodage 3.Mrs. Bhagashri Sushil Zodage and ors | Ramesh R. Hode |
| <u>REJOINDER</u> | | | | |
| 14 | SUIT | 103144/2014 | Sai Krupa Chaturtha Shreni Vs 1.The Union of India 2.The Deputy Salt Commissioner 3.The Municipal Corpn. of Gr. Mumbai and anr | D. Brijesh |
| Sub Matter: NOTICE OF MOTION/0101183/2019 | | | | |
| 15 | SUIT | 102874/2018 | Lata Manohar Sawardekar nee Lata Chandrakant Devrukhkar Vs Kalpana wd/o Satyawan Devrukhkar | Limbadri V. Bommer |
| Sub Matter: NOTICE OF MOTION/0103950/2019 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 17-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-------------|---|---|
| 16 | SUIT | 103348/2018 | Murlidhar Sonawane Vs Daji Shivram More | Kapil Shetye |
| Sub Matter: NOTICE OF MOTION/0100230/2019 | | | | |
| 17 | NOTICE OF MOTION | 100230/2019 | Murlidhar Sonawane Vs Daji Shivram More | Kapil Shetye |
| (Main Matter SUIT/0103348/2018) | | | | |
| 18 | NOTICE OF MOTION | 101183/2019 | Sai Krupa Chaturtha Shreni Vs 1.The Union of India 2.The Deputy Salt Commissioner 3.The Municipal Corpn. of Gr. Mumbai and anr | Mr Balasaheb Deshmukh |
| (Main Matter SUIT/0103144/2014) | | | | |
| 19 | NOTICE OF MOTION | 103950/2019 | Lata Manohar Sawardekar nee Lata Chandrakant Devrukhkar Vs Kalpana wd/o Satyawan Devrukhkar and Ors. | Adv. Tanuja Patil and Dinesh Jain |
| (Main Matter SUIT/0102874/2018) | | | | |
| <u>NM FOR HEARING</u> | | | | |
| 20 | SUIT | 103162/2014 | Anant Bikhu Kokbankar Vs 1.MHADA 2. MBRRB | Anil S. Kharatmol |
| Sub Matter: NOTICE OF MOTION/0104606/2014 | | | | |
| 21 | NOTICE OF MOTION | 104606/2014 | Anant Bikhu Kokbankar Vs MHADA And Ors | Anil S Kharatmol |
| (Main Matter SUIT/0103162/2014) | | | | |
| 22 | SUIT | 102646/2016 | Ramesh Vishwasrao Babar Vs 1.Vilas Vishwasrao Babar 2.Laxmi Building CHSL 3.Kshitija Infrastructure Pvt. Ltd. | Mr. Mohan N. Dhamal |
| Sub Matter: NOTICE OF MOTION/0104857/2016 | | | | |
| 23 | NOTICE OF MOTION | 104857/2016 | Ramesh Vishwasrao Babar Vs 1.Vilas Vishwasrao Babar 2.Laxmi Building CHSL 3.Kshitija Infrastructure Pvt. Ltd. | Mr. Mohan N. Dhamal |
| (Main Matter SUIT/0102646/2016) | | | | |

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IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 17-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|-------------------------|
| 24 | NOTICE OF MOTION | 100484/2019 | Dilipkumar Mathurasing Saurthsing Vs MCGM and Ors. | Ditendra Mishra |
| (Main Matter SUIT/0100151/2011) | | | | |
| 25 | NOTICE OF MOTION | 100597/2019 | Kusum Nitin Mhatre - Suit St. No.16378 of 2018 Vs The Superintendent Women And Child Development Department | Sunil J. Kanoujia |
| 26 | NOTICE OF MOTION | 100711/2019 | Smt. Pratibha Subhash Ghumare Adv Vs 1.Pyarelal Mataru Vishwakarma 2.Sai Chhaya CHS Ltd. 3.Slum Rehabilitation Authority | Ashutosh Shukla |
| (Main Matter SUIT/0100776/2018) | | | | |
| 27 | SUIT | 100523/2019 | Ramesh Babaji Kadam Vs MHADA | Archana P. Gaikwad |
| Sub Matter: NOTICE OF MOTION/0101280/2019 | | | | |
| 28 | NOTICE OF MOTION | 101715/2019 | Mrs. Sangeeta Shankar Unavane Vs 1. M/s. M. K. Builders and Developers 2. The Deputy Collector | Wasim Khan |
| (Main Matter SUIT/0100294/2018) | | | | |
| 29 | SUIT | 101467/2019 | Ravindra Anant Kesarkar Vs Avinash Anna Kesarkar | Mr. Sachin P. Shetye |
| Sub Matter: NOTICE OF MOTION/0104134/2019 | | | | |
| 30 | NOTICE OF MOTION | 102179/2019 | Mr. Shamsher Balram Talwar And Anr - Suit St. No.6154 of 2019 Vs State of Maharashtra | Ashok M. Saraogi |
| 31 | NOTICE OF MOTION | 102389/2019 | Smt. Snehprabha Harishchandra Adv Shirkar Vs 1.MBRRB 2.Shoba Laxman Khedekar 3.Shailesh Laxman Khedekar 4.Ashwini Kiran Khalapurkar | Sagar Namdeo Kamble |
| (Main Matter SUIT/0101565/2016) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 17-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|---|
| 32 | SUIT | 101641/2019 | Mr. Shamsheer Balram Talwar Vs State of Maharashtra | Mr. Ashok M. Saraogi |
| 33 | SUIT | 101920/2019 | Dattatray Sadashiv Ajab Vs Narayan Sadashiv Ajab | Rakesh K. Agrawal |
| Sub Matter: NOTICE OF MOTION/0101043/2020 | | | | |
| 34 | NOTICE OF MOTION | 102719/2019 | 1.Yasmin Roshanali Lokhandwala 2.Ms. Khatoon Roshanali Lokhandwala 3.Noorjehan Nooruddin Punjwani Vs 1.Laila Nooruddin Mavji 2.The State of Maharashtra | Adv Swati Sagvekar |
| (Main Matter SUIT/0101404/2016) | | | | |
| 35 | SUIT | 102080/2019 | Shamsuddin Nooruddin Qureshi Vs Chief Executive Officer, S.R.A. | Mr. Bhushan A. Vardhamane |
| Sub Matter: NOTICE OF MOTION/0102754/2019 | | | | |
| 36 | NOTICE OF MOTION | 102754/2019 | Shamsuddin Nooruddin Qureshi Vs Chief Executive Officer, S.R.A. and Ors. | Bhushan A. Vardhamane |
| (Main Matter SUIT/0102080/2019) | | | | |
| 37 | SUIT | 102333/2019 | Kusum Nitin Mhatre Vs The Superintendent | Sunil J. Kanoujia and Darshana Indulkar / Kanoujia |
| 38 | NOTICE OF MOTION | 104134/2019 | Ravindra Anant Kesarkar Vs Avinash Anna Kesarkar And Ors | Mr. Sachin P. Shetye |
| (Main Matter SUIT/0101467/2019) | | | | |
| 39 | NOTICE OF MOTION | 104429/2019 | Mrs. Lata W/o. Hemant Garg Vs 1.The State of Maharashtra 2.Devendra Liladhar Gard 3.Kohinoor SRA Grah Nirman Sanstha | Adv. Santraj Rampyare Patel |
| (Main Matter SUIT/0101539/2016) | | | | |
| At 11.00 AM Morning Session | | | | |
| 40 | SUIT | 100960/2020 | Godabai Govind Shinde Vs MCGM | Sandeep Vasnat Bane, Akshata S. Satam, Vidita B. Sawant |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
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| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|--|
| 41 | SUIT | 100961/2020 | Jagaram Devaji Chaowdary Vs MCGM | Sandeep Vasant Bane, Akshata S. Satam, Vidita B. Sawant |
| 42 | SUIT | 100962/2020 | Vibhavari Pratap Bane Vs MCGM | Sandeep Vasant Bane, Akshata S. Satam, Vidita B. Sawant |
| Sub Matter: NOTICE OF MOTION/0100923/2020 | | | | |
| 43 | SUIT | 100963/2020 | Vibhavari Pratap Bane Vs MCGM | Sandeep Vasant Bane, Akshata S. Satam, Vidita B. Sawant |
| Sub Matter: NOTICE OF MOTION/0100924/2020 | | | | |
| <u>NM ARGUMENTS</u> | | | | |
| At 2 45 pm Afternoon Session | | | | |
| 44 | NOTICE OF MOTION | 102829/2015 | Chandramani Janardan Dolas Vs MHADA And Ors | Mrs Seema S Singh |
| (Main Matter SUIT/0102051/2010) | | | | |
| 45 | SUIT | 100224/2017 | Smt. Jaywanti Tukaram Chavan Vs 1. Shri. Anant Tukaram Chavan 2. Shri. Ashok Tukaram Chavan 3. Shri. Arvind Tukaram Chavan and ors. | Harish R. Pawar |
| Sub Matter: NOTICE OF MOTION/0101293/2017 | | | | |
| <u>NOTICE OF MOTION</u> | | | | |
| 46 | SUIT | 102810/2008 | MR.SANJAY BAJRANG BHAWAKE Vs THE STATE OF MAHARASHTRA THROUGH CHIEF SECRETARY | Ravindra L. Singh |
| Sub Matter: NOTICE OF MOTION/0100524/2020 | | | | |
| 47 | SUIT | 101496/2012 | HIRALAL LALCHAND GUPTA AND ORS Vs ASHOK DOIPHODE AND ORS | RAJENDRA K YADAV |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 17-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|------------------|-------------|---|--|
| 48 | NOTICE OF MOTION | 101884/2018 | 1.Ashok Raju Suvarna 2. Shashikala w/o. Ramkrishna Suvarna 3. Farzeen w/o. Mohd. Taqui Fezi Vs 1. Surekha wd/o Suresh Suvarna 2. Deepti d/o. Suresh Suvarna 3.Pratik S/o.Suresh Suvarna 4.MCGM | Miss J. P. Thakkar |
| (Main Matter SUIT/0101224/2018) | | | | |
| 49 | NOTICE OF MOTION | 104002/2019 | Mrs. Seetha Muthiah Vs Mr. Mandhiram Navaneetha Krishnan And Ors | Adv Mahesh Menon And Co Adv For Def. No.1 |
| (Main Matter SUIT/0102562/2018) | | | | |
| 50 | NOTICE OF MOTION | 104901/2019 | Ajay Sohanlal Jhuria Vs State of Maharashtra and ors. | Bhaishanker Kanga and Girdharlal |
| (Main Matter SUIT/0107417/2004) | | | | |
| 51 | NOTICE OF MOTION | 104902/2019 | Ajay Sohanlal Jhuria Vs State of Maharashtra and ors. | Bhaishanker Kanga and Girdharlal |
| (Main Matter SUIT/0107417/2004) | | | | |
| 52 | NOTICE OF MOTION | 100389/2020 | Nikhil Austin Dsouza Vs Newlook Constructions Pvt. Ltd. and Anr. | Adv. Harish Pawar |
| (Main Matter SUIT/0102875/2019) | | | | |
| 53 | NOTICE OF MOTION | 100474/2020 | Sulochana Ganesh Pevekar Vs 1.Mangala Vijay Bhosale 2.Faridabano Faiyyaz Ali | Adv. Satish Kamat |
| (Main Matter SUIT/0100293/2016) | | | | |
| 54 | NOTICE OF MOTION | 100524/2020 | Sanjay B. Bhawake Vs The State of Maharashtra and Ors. | Ravindra Singh |
| (Main Matter SUIT/0102810/2008) | | | | |
| 55 | NOTICE OF MOTION | 100689/2020 | Hemraj No.8 (Manik Building Association) Vs Rubberwala Housing and Infrastructure Ltd. and Ors. | adv. Pratik K. Shah |
| (Main Matter SUIT/0102566/2019) | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
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| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-------------|---|---|
| 56 | NOTICE OF MOTION | 100719/2020 | L. Ramanathan - Suit St. No. 8689/2019 Vs M/s. Heet Builders Pvt. Ltd. and Ors. | adv. U. V. Singh |
| 57 | NOTICE OF MOTION | 100741/2020 | Shri Avadhraj Motilal Gupta Vs The State of Maharashtra | Adv. |
| (Main Matter SUIT/0102132/2019) | | | | |
| 58 | NOTICE OF MOTION | 100921/2020 | Jagaram Devaji Chaowdary - Suit St. No. 2612/2020 Vs MCGM and anr. | Sandeep Vasant Bane |
| 59 | NOTICE OF MOTION | 101043/2020 | Dattatray Sadashiv Ajab Vs Narayan Sadashiv Ajab | Suersh S. Muluk and Prasad V.Desai |
| (Main Matter SUIT/0101920/2019) | | | | |
| 60 | NOTICE OF MOTION | 101182/2020 | Pinakin Plastoforming Ltd. - Suit St. No. 710/02020 Vs Union of India and Ors. | Rohini M. Amin |
| At 2 45 pm Afternoon Session | | | | |
| 61 | NOTICE OF MOTION | 100922/2020 | Godabai Govind Shinde - Suit St. No. 2611/2020 Vs MCGM and Anr. | Sandeep Vasant Bane |
| 62 | NOTICE OF MOTION | 100923/2020 | Vibhavari Pratap Bane Vs Municipal Corporation of Greater Mumbai and Anr. | Sandeep Bane Adv. |
| (Main Matter SUIT/0100962/2020) | | | | |
| 63 | NOTICE OF MOTION | 100924/2020 | Vibhavari Pratap Bane Vs Municipal Corporation of Greater Mumbai and Anr. | Sandeep Bane Adv. |
| (Main Matter SUIT/0100963/2020) | | | | |
| <u>NM REPLYREJOINDER</u> | | | | |
| 64 | SUIT | 103908/2013 | SHRI RAMLAKHAN RAMSAHAY GUPTA Vs JITLAL RAMLUTAVAN GUPTA AND ORS | M-S GEETA BOUDH D.M. Trivedi for SRA |
| Sub Matter: CHAMBER SUMMONS/0100469/2020 | | | | |
| Sub Matter: NOTICE OF MOTION/0103493/2019 | | | | |

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.R. Salunkhe
COURT 12 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 17-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|-------------------------|
| 65 | SUIT | 100293/2016 | Sulochana Ganesh Pevekar Vs 1.Mangala Vijay Bhosale 2.Faridabano Faiyyaz Ali | Himanshu B. Takke |
| Sub Matter: NOTICE OF MOTION/0100474/2020 | | | | |
| 66 | SUIT | 101951/2016 | Mr. Subhash Dattatraya Hoval Vs 1.Dinesh Parab 2.Ramesh Pandurang Parab 3.Shivsneha CHSL 4.Mumba Housing and Area Development Board | Sanjay C. Prabhu |
| Sub Matter: NOTICE OF MOTION/0101790/2017 | | | | |
| 67 | SUIT | 102562/2018 | Mrs. Seetha Muthiah Vs Mr. Mandhiram Navaneetha Krishnan | Shri. Pratap F. Singh |
| Sub Matter: NOTICE OF MOTION/0104002/2019 | | | | |
| Sub Matter: NOTICE OF MOTION/0103934/2018 | | | | |
| 68 | SUIT | 101228/2018 | Ramdas Pandurang Shikare Vs 1.MHADA 2.Mumbai Housing and Area Development Board 3.Estate Manager 4.Shrirang Kisan Shikare | O. R. Tiwari |
| Sub Matter: NOTICE OF MOTION/0102371/2018 | | | | |
| 69 | NOTICE OF MOTION | 102371/2018 | Ramdas Pandurang Shikare Vs 1.MHADA 2.Mumbai Housing and Area Development Board 3.Estate Manager 4.Shrirang Kisan Shikare | O. R. Tiwari |
| (Main Matter SUIT/0101228/2018) | | | | |
| 70 | SUIT | 102105/2018 | Sanjay Rajaram Babariya Vs 1.MBRRB 2.Executive Engineer 3.Anant Kashiram Kadam | |
| 71 | SUIT | 102106/2018 | Vijay Suryabhan Pagar Vs 1.MBRRB 2.Executive Engineer 3.A.K.Alamma | Shri.P.N.Kulkarni |
| 72 | NOTICE OF MOTION | 103028/2018 | Vijay Suryabhan Pagar Suit St.No. 11022 of 2018 Vs Mumbai Building Repairs and Reconstruction Board and Anr. | P.N.Kulkarni |

CITY CIVIL COURT MUMBAI
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| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|--|
| 73 | NOTICE OF MOTION | 103054/2018 | Sanjay Rajaram Babariya Suit St. No. 11023 of 2018 Vs Mumbai Building Repairs and Reconstruction Board | P.N.Kulkarni |
| 74 | NOTICE OF MOTION | 104334/2019 | Bhalchandra Sadanand Keni and Ors. Vs Mumbai Building Repair and Reconstruction Board and Ors. | Rajjev Matkar |
| (Main Matter SUI/0102679/2019) | | | | |
| 75 | NOTICE OF MOTION | 100075/2020 | Bhalchandra Sadanand Keni and Ors. Vs Mumbai Building Repair and Reconstruction Board and Ors. | Adv. Ramdas Y. Gaonkar and Vasant S. More |
| (Main Matter SUI/0102679/2019) | | | | |
| <u>CHAMBER SUMMONS</u> | | | | |
| 76 | CHAMBER SUMMONS | 100416/2020 | Mohummed Husain Haji Ebrahim Mistry Vs Classic Corporation and ors. | M. A. Kazi |
| (Main Matter SUI/0100622/2015) | | | | |
| <u>MEDIATION REPORT</u> | | | | |
| 77 | SUIT | 102191/2015 | Laksh Nagri Seva Sanstha Vs 1.The Ward Officer 2.The Chief Engineer DP 3.Metropolitan Commissioner 4.The Director SPARC SNS | Santosh Sharad Mahamuni |
| 78 | SUIT | 102679/2019 | Bhalchandra Sadanand Keni Vs Mumbai Building Repair and Reconstruction Board | Rajjev Matkar |
| Sub Matter: NOTICE OF MOTION/0104334/2019 | | | | |
| Sub Matter: NOTICE OF MOTION/0100075/2020 | | | | |
| <u>COMPLIANCE</u> | | | | |
| 79 | SUIT | 103444/2013 | MARUTI B NAIKADE AND ORS Vs THE STATE OF MAHARASHTRA AND ORS | MOIN KHAN KUSHAR KOCHALE |